

मा० राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा ग्राम बजेता, तहसील मुनस्यारी (तेजम), जनपद पिथौरागढ़ क्षेत्रान्तर्गत 17.967 हे० भूमि पर मै० जे०डी० मिनरल्स प्रो० रा० राजेन्द्र सिंह दफौटी, वी०-54 जज पार्क, छोटी मुखानी हल्द्वानी, जनपद नैनीताल के पक्ष में स्वीकृत रोपरटोन पट्टा क्षेत्र के सम्बन्ध में विगाराधीन मूल आवेदन संख्या-73/2023 के सिंधु पवार एवं अन्य बनाम राजेन्द्र सिंह दफौटी एवं अन्य में दिनांक 31.10.2023 को निम्न आदेश पारित किया गया है :-

.....'Additional reply be filed by the respondent no. 5-Project Proponent on or before 10.11.2023 and a copy thereof be sent to the District Magistrate, Pithoragarh and concerned District Mining Officer, Regional Officer, UKPCB who shall on receipt thereof verify the compliance by the Project Proponent and submit report to this Tribunal on or before 25.11.2023 by way of email at judicial-ngt@gov.in preferably in the form of Searchable PDF/OCR supported PDF and not in the form of Image PDF.

मा० राष्ट्रीय हरित अधिकरण द्वारा पारित उपरोक्त आदेशों क्रम में प्रतिवादी संख्या-05 पट्टाधारक मै० जे०डी० मिनरल्स प्रो० राजेन्द्र सिंह दफौटी द्वारा पट्टाक्षेत्र के सम्बन्ध में पूर्व में गठित समिति द्वारा सुझाये गये कार्यों के सम्बन्ध में पट्टाक्षेत्रान्तर्गत कृत कार्यों/अनुपालन दिनांक 07.11.2023 को उपलब्ध कराया गया। उक्त क्रम में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेशों के अनुरूप गठित समिति द्वारा दिनांक 16.11.2023 को पट्टाक्षेत्र ग्राम बजेता, तहसील मुनस्यारी (तेजम), जनपद पिथौरागढ़ का निरीक्षण किया गया। संयुक्त निरीक्षण के दौरान प्रतिवादी राजेन्द्र सिंह दफौटी (पट्टाधारक) उपस्थित नहीं थे। जांच के दौरान पट्टाधारक के प्रतिनिधि श्री कुबेर सिंह कोरंगा एवं ग्राम प्रधान श्रीमती भावना देवी उपस्थित थे। संयुक्त जांच आख्या में निम्न अधिकारी उपस्थित थे।

1. जिलाधिकारी, पिथौरागढ़।
2. उप जिलाधिकारी, मुनस्यारी।
3. जिला खान अधिकारी, भूतत्व एवं खनिकर्म विभाग, पिथौरागढ़।
4. सहाय वैज्ञानिक अधिकारी, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, हल्द्वानी।

उक्त के अतिरिक्त निम्न अधिकारी उपस्थित रहे :-

1. अधिकारी सर्वेक्षक, भूतत्व एवं खनिकर्म विभाग, पिथौरागढ़।
2. अवर अभियन्ता, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, हल्द्वानी।
3. तहसीलदार, तेजम।
4. राजस्व निरीक्षक, बांसवगड़।
5. राजस्व उप निरीक्षक, बांसवगड़।

निरीक्षण के दौरान पट्टाधारक द्वारा पट्टाक्षेत्र में किये गये कार्यों/अनुपालन की स्थिति निम्नवत् पाई गई :-

मा० राष्ट्रीय हरित अधिकरण के आदेश दिनांक 06.09.2023 के अनुपालन में पट्टा क्षेत्र ग्राम बजेता, तहसील मुनस्यारी (तेजम), जनपद पिथौरागढ़ क्षेत्रान्तर्गत खनन/निकाली कार्य प्रतिबन्धित किया गया है। निरीक्षण के दौरान क्षेत्रान्तर्गत खनन कार्य बन्द पाया गया। (अनुलग्नक-01)

Handwritten signatures and stamps are present at the bottom of the page. One stamp reads "राजस्व निरीक्षक 01 बांसवगड़". Other signatures are in various colors and styles, including one that says "R.S. Sub".

4/30

1. पट्टाधारक द्वारा ग्राम बजेता, तहसील मुनरयारी (पिथौरागढ़), जनपद पिथौरागढ़ अन्तर्गत रवीकृत सोपस्टोन खनन पट्टाक्षेत्र से बाहर 600 वर्गमीटर क्षेत्र में अवैध खनन किये जाने पर उत्तराखण्ड (अवैध खनन, परिवहन एवं भण्डारण का निवारण) नियामक-2021 में उल्लिखित प्राधिकारियों के अनुसार आदेश संख्या-मु0फौ0सं0-20/2023 दिनांक 25.04.2023 के द्वारा कुल ₹ 14,74,200.00 की धनराशि अधिरोपित की गई थी। अधिरोपित धनराशि को पट्टाधारक श्री राजेन्द्र सिंह दफौटी द्वारा चालान संख्या-08530423E0054654 दिनांक 29.04.2023 एवं चालान संख्या-0853072E0025630 दिनांक 11.07.2023 से शहरान के निर्धारित लेखाशीर्षक में जमा राजकोष की जा चुकी है। निरीक्षण के दौरान क्षेत्रान्तर्गत खनन/अवैध खनन कार्य नहीं पाया गया। (अनुलग्नक-02)
2. पट्टाधारक मै0 जे0डी0 मिनरल्स प्रो0 श्री राजेन्द्र सिंह दफौटी, वी0-54 जज फार्म, छोटी मुखानी हल्द्वानी, जनपद नैनीताल के पक्ष में निर्गत ई-रचना आई0डी0 संख्या-M062023894 के अनुसार पट्टाधारक द्वारा पट्टाक्षेत्र से अभी तक कुल 3237.76 टन खनिज सोपस्टोन का निकासी की गई है। (अनुलग्नक-03)
3. उत्तराखण्ड शासन, औद्योगिक विकास अनुभाग-1, देहरादून के कार्यालय ज्ञाप संख्या-2248/VII/2018/1(13)/18 दिनांक 12.10.2018 के द्वारा पट्टाधारक मै0 जे0डी0 मिनरल्स प्रो0 श्री राजेन्द्र सिंह दफौटी, वी0-54 जज फार्म, छोटी मुखानी हल्द्वानी, जनपद नैनीताल के पक्ष में जनपद पिथौरागढ़, तहसील मुनरयारी, के ग्राम बजेता में कुल 17.967 हे0 भूमि पर 50 वर्ष की अवधि के लिए उपखनिज सोपस्टोन का खनन पट्टा रवीकृत है। निदेशक, भूतत्व एवं खनिकर्म इकाई, उद्योग निदेशालय, उत्तराखण्ड देहरादून के कार्यालय ज्ञाप संख्या-1257/गु0ख0/खनन/144/पिथौ0/भू0खनि0ई0/2018-19 दिनांक 24.07.2023 के द्वारा खनन योजना अनुमोदित की गई है। राज्य स्तर पर्यावरण सनाघात निर्धारण प्राधिकरण, उत्तराखण्ड, देहरादून के ई0सी0 नम्बर-266-01(83)/2019 दिनांक 12.08.2021 के द्वारा पट्टाधारक के पक्ष में ई0सी0 (पर्यावरणीय अनुमति) निर्गत की गई है। (अनुलग्नक-04)
4. प्रतिवादी संख्या-05 की अनुपालन आख्या दिनांक 07.11.2023 द्वारा उपलब्ध कराये गये अभिलेखों के अनुसार उनके द्वारा पट्टा क्षेत्र में वृक्ष रोपित किये जाने सम्बन्धी फोटोग्राफ एवं 1500 वृक्षों क्रय किये जाने सम्बन्धी देयक उपलब्ध कराये गये हैं। निरीक्षण के दौरान पट्टा क्षेत्रान्तर्गत मलवा जनित क्षेत्र में लगभग 170-180 संख्या में वृक्षारोपण किये जाना पाया गया, परन्तु रोपित पौधों का उचित रख-रखाव न होने के कारण अधिकांश पौधे सूखने की अवस्था में पाये गये। इसके अतिरिक्त पट्टाधारक के प्रतिनिधि द्वारा निरीक्षण के दौरान बताया गया कि कतिपय फलदार वृक्ष स्थानीय ग्रामवासियों को वितरित किये गये हैं, जिन्हें ग्रामीणों द्वारा पट्टा क्षेत्र के समीप अपनी निजी नाप भूमि में रोपित किया गया है। पट्टा क्षेत्र के समीप ग्रामीणों द्वारा अपनी निजी नाप भूमि में रोपित वृक्ष ठीक अवस्था में पाये गये। (फोटोग्राफ अनुलग्नक-05) पट्टाक्षेत्र के समीप वन पंचायत की भूमि पर नियमानुसार शर्तों के अनुरूप वृक्षारोपण कर उचित प्रकार रख-रखाव/देखभाल किये जाने हेतु पट्टाधारक के प्रतिनिधि को मौके पर निर्देशित किया गया है।







R.S-GT



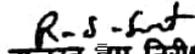


  
11-08-23  
21/08/23

5. खनन से पूर्व में निस्तारित मलवे को प्रतिवादी संख्या-05 द्वारा रोकने के लिये दालदार भू-भाग में सीडीनुमा आकार के विभिन्न स्तरों में 14 जालीनुमा तारगुप्त 14 दीवारों का निर्माण किया गया है, जिनकी औसतन लम्बाई 3.60 मी०, चौड़ाई 0.70 मी० एवं ऊँचाई 1.30 मी० पाई गई, परन्तु ऊपरी भाग में दीवार की ऊँचाई अपेक्षाकृत कम होने तथा क्षेत्र की प्रवणता अत्यधिक ढालदार होने के कारण निर्मित दीवार से खनन जनित मलवे का रुकना सम्भव प्रतीत नहीं होता है। मलवे को रोकने हेतु ऊपरी भाग के दीवार की ऊँचाई 1.5 से 02 मीटर ऊँची की जानी आवश्यक होगी, जिस हेतु पट्टाधारक प्रतिनिधि श्री कोरंगा को मौके पर निर्देशित किया गया। इसके अतिरिक्त एक अन्य स्थान पर भी मलवे को ढालदार भू-भाग में गिरने से रोकने हेतु सुरक्षा दीवार का निर्माण किया जाना होगा। समिति द्वारा इस स्थल पर भी दीवार निर्मित किये जाने हेतु पट्टाधारक के प्रतिनिधि को मौके पर निर्देशित किया गया, जिससे भविष्य में भुजगाड़ नदी प्रभावित न हो। (फोटोग्राफ अनुलग्नक-06)
6. खनन पट्टा क्षेत्र से बाहर अवैध खनन तथा अवैध पातन के सम्बन्ध में वन विभाग द्वारा भारतीय वन अधिनियम-1927 की धारा-32, 33 प्रसूचना-04 रेंज के संख्या-14 दिनांक 15.03.2023 दर्ज करते हुए, प्रतिवादी संख्या-05 पर ₹ 3,21,748.00 की धनराशि अधिरोपित की गई, जिसे प्रतिवादी संख्या-05 द्वारा दिनांक 21.09.2023 को जमा राजकोष किया जा चुका है। (अनुलग्नक-07)

जांच में पाये गये उपरोक्त तथ्यों के आधार पर प्रतिवादी संख्या-05 में 0 जे०डी० मिनरल्स प्रो० श्री राजेन्द्र सिंह दफौटी, निवासी वी०-54 जज फार्म छोटी मुखानी, हल्द्वानी, जनपद नैनीताल द्वारा पट्टाक्षेत्र में पूर्व में खनन से निस्तारित मलवे को रोकने हेतु सुरक्षा दीवार का निर्माण, वर्षा जल की उचित निष्कासन की व्यवस्था तथा पट्टाक्षेत्र के समीप वन पंचायत क्षेत्र में वृक्षारोपण करते हुए रोपित वृक्षों की सुरक्षा एवं देख-रेख की जानी होगी।

संलग्न-उक्तानुसार।

  
राजेश चंद्र निरीक्षक  
बांसवगड़

  
राजेश चंद्र निरीक्षक-अन्वेष  
91C बांसवगड़।

  
अनुर अभियन्ता  
यू०के०पी०सी०बी० हल्द्वानी

  
सहायक वैज्ञानिक अधिकारी  
यू०के०पी०सी०बी० हल्द्वानी।

  
तहसीलदार  
मुनस्यारी।

  
अधिकारी सर्वेक्षक,  
भूतत्व एवं खनिकर्म विभाग  
पिथौरागढ़।

  
प्र० जिला खान अधिकारी  
भूतत्व एवं खनिकर्म विभाग  
पिथौरागढ़।

  
उप जिलाधिकारी  
मुनस्यारी।

  
जिलाधिकारी  
पिथौरागढ़।

## आदेश

मै0 जे0डी0 मिनरल्स प्रो0 श्री राजेन्द्र सिंह दफौटी, निवासी बी0-54 जज फार्म छोटी मुखानी, हल्द्वानी, जनपद पिथौरागढ़ के पक्ष में ग्राम बजेता, तहसील मुनस्यारी, जनपद पिथौरागढ़ क्षेत्रान्तर्गत 17.967 है0 भूमि पर स्वीकृत सोपस्टोन के खनन पट्टे के सम्बन्ध में मा0 राष्ट्रीय हरित प्राधिकरण में योजित मूल आवेदन संख्या-78/2023 दुर्गा सिंह पवार एवं अन्य बनाम राजेन्द्र सिंह दफौटी एवं अन्य में मा0 राष्ट्रीय हरित प्राधिकरण द्वारा दिनांक 06.09.2023 को पारित आदेश के मुख्य अंश निम्नानुसार हैं :-

..... In view of the mandate in Section 20 of the National Green Tribunal Act, 2010 requiring this Tribunal to apply precautionary principle and serious environmental violations alleged to have been made by the respondent no. 5, respondent no. 5 is restrained till further orders from carrying out any further mining activity in the mining site leased out to it.

The District Magistrate and the Superintendent of Police, Pithoragarh are also directed to take appropriate steps to ensure that no further mining takes place in the mining site in question.

अतः मा0 राष्ट्रीय हरित प्राधिकरण द्वारा पारित आदेशों के अनुपालन में मै0 जे0डी0 मिनरल्स प्रो0 श्री राजेन्द्र सिंह दफौटी, निवासी बी0-54 जज फार्म छोटी मुखानी, हल्द्वानी, जनपद पिथौरागढ़ के पक्ष में ग्राम बजेता, तहसील मुनस्यारी, जनपद पिथौरागढ़ क्षेत्रान्तर्गत 17.967 है0 भूमि पर स्वीकृत सोपस्टोन के खनन पट्टे में खनन/निकासी कार्य अग्रिम आदेशों तक प्रतिबन्धित किया जाता है।

उप जिलाधिकारी, मुनस्यारी एवं जिला खान अधिकारी, पिथौरागढ़ यह सुनिश्चित करेंगे के उक्त खनन स्थल पर अग्रिम आदेशों तक किसी प्रकार का खनन/निकासी कार्य न होने पावे।

दिनांक सितम्बर 19, 2023

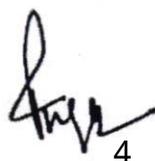
  
(रीना जाशी)  
जिलाधिकारी, पिथौरागढ़।

कार्यालय  
जिलाधिकारी, पिथौरागढ़  
पत्रांक 2839 दिनांक 19.09.23

कार्यालय जिलाधिकारी, पिथौरागढ़।  
संख्या-2358/तीस-खनन/2022-23 दिनांक सितम्बर 19, 2023

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. पुलिस अधीक्षक, पिथौरागढ़।
2. उप जिलाधिकारी, मुनस्यारी।
3. जिला खान अधिकारी, भूतत्व एवं खनिकर्म विभाग, पिथौरागढ़।
4. मै0 जे0डी0 मिनरल्स प्रो0 श्री राजेन्द्र सिंह दफौटी, निवासी बी0-54 जज फार्म छोटी मुखानी, हल्द्वानी, जनपद पिथौरागढ़।

  
4

  
(रीना जाशी)  
जिलाधिकारी, पिथौरागढ़।



# e-Challan

Annexure-2  
जलवायु - 02  
Bank Ref. No. - CPACRZTEE6442

Treasury Form-209(1)  
Financial Handbook Vol. V, Part- II  
Form No. 43A(1)  
(See Paragraph 417 and 478)  
Challan form for depositing amount



Name of the Treasury/Sub-Treasury/Bank/Bank Branch - State Bank Of India (Payment Gateway)

Status : (S) Completed Successfully

1	Name of the person (designation if necessary or Organization on whose behalf amount is being paid.	J D MINERALS
2	Address	B - 54 JUDGE FARM CHHOTI MUKHANI HALDWAN, , NAINITAL Uttarakhand 263139
3	Registration Number (if necessary)	
4	Full details of amount to be deposited (for which purpose and in favour of)	Imposed fee charge on illegal Soap stone during Mining at Village Bajeta Teshil Munsyari District Pithoragarh
5	Gross value of Challan	774200
6	Net value of Challan	774200
7	Deaprtment	Director Industries
8	Related office for which challan is to be deposit	District Mine Officer Pithoragarh
9	Full details of Head of Account	0853 - Non-ferrous Mining and Metallurgical Industries
10	13 Digit code of Head of A/c	As per details below

SL No.	Services	Detail Head	Amount
1	Mineral Concession Fee rent and interest charges.	0853001020100	774200
Total Challan Amount-			774200

Amount (in words) - Rs. Seven Lakh Seventy-Four Thousand Two Hundred only

Signature of departmental officer with seal

For J. D. Minerals

Auth. Signatory

Challan No- 08530423E0054654

Amount in Figure(Rs.) - 774200

Date - 29-APR-2023

Amount in words - Rs. Seven Lakh Seventy-Four Thousand Two Hundred only

Received Through

Bank Ref. No. - CPACRZTEE6

State Bank Of India (Payment Gateway)

5

443


**IFMS**  
 Uttarakhand

e-Challan

Bank Ref. No. - CPACXBIFU2


 Treasury Form-209(1)  
 Financial Handbook Vol. V, Part- II  
 Form No. 43A(1)  
 (See Paragraph 417 and 478)  
 Challan form for depositing amount

Name of the Treasury/Sub-Treasury/Bank/Bank Branch - State Bank Of India (Payment Gateway)

Status : (S) Completed successfully.

1	Name of the person (designation if necessary or Organization on whose behalf amount is being paid.	J D MINERALS
2	Address	B - 54 JUDGE FARM CHHOTI MUKHANI HALDWAN, , NAINITAL Uttarakhand 263139
3	Registration Number (if necessary)	
4	Full details of amount to be deposited (for which purpose and in favour of)	Imposed fee charge on illegal Soap stone during Mining at Village Bajeta Teshil Munsyari District Pithoragarh
5	Gross value of Challan	700000
6	Net value of Challan	700000
7	Department	Director Industries
8	Related office for which challan is to be deposit	District Mine Officer Pithoragarh
9	Full details of Head of Account	0853 - Non-ferrous Mining and Metallurgical Industries
10	13 Digit code of Head of A/c	As per details below

SL No.	Services	Detail Head	Amount
1	Mineral Concession Fee rent and interest charges.	0853001020100	700000
Total Challan Amount-			700000

Amount (in words) - Rs. Seven Lakh only

Signature of departmental officer with seal

J D MINERALS

Challan No- 08530723E0025630	Amount in Figure(Rs.) - 700000
Date - 11-JUL-2023	Amount in words - Rs. Seven Lakh only
Received Through	
Bank Ref. No. - CPACXBIFU2	
State Bank Of India (Payment Gateway)	

न्यायालय कलेक्टर/जिला मजिस्ट्रेट,पिथौरागढ़।  
विविध मु0फौ0सं0-20/2023 खान एवं खनन अधि0

सरकार

बनाम

विपक्षी:- मै0 जे0डी0मिनरल्स, प्रो0 राजेन्द्र सिंह डफौटी, बी-54, जज फार्म छोटी मुखनी हल्द्वानी जिला नैनीताल।

:: आदेश ::

उपरोक्त वाद मेरे न्यायालय में खान निरीक्षक, प्रभारी खान अधिकारी, पिथौरागढ़ ने चालानी रिपोर्ट दिनांक 13.04.2023 के माध्यम से प्रस्तुत किया गया है। चालानी रिपोर्ट में, खान निरीक्षक, प्रभारी खान अधिकारी, पिथौरागढ़ ने उल्लिखित किया गया है, कि दिनांक 31.03.2023 को विभागीय अधिकारी सर्वेक्षक एवं क्षेत्रीय राजस्व उपनिरीक्षक के साथ पट्टाधारक के अधिकृत प्रतिनिधि श्री नितिश मैर की उपस्थिति में पुनः स्थलीय निरीक्षण किया गया। संयुक्त स्थलीय निरीक्षण के दौरान पट्टाधारक द्वारा पट्टाक्षेत्र से बाहर कुल 600 वर्गमीटर क्षेत्र में अवैध खनन कार्य किया पाया गया, जिसमें 05 मीटर गहराई तक खनन पिट विकसित की गयी है। स्थल पर खनन कार्य हेतु खोदे गये 05 मीटर गहराई के पिट में से 1.5 मीटर अपेवरवर्डन देखा गया तथा 3.50 मीटर गहराई में अवैध रूप से सोपस्टोन का खनन कार्य किया गया है। पट्टाक्षेत्र की अनुमोदित स्कीम आफ माइनिंग के अनुसार पिट से प्राप्त खनिज की मात्रा का 30 प्रतिशत सोपस्टोन खनिज पाया जाने का उल्लेख किया गया है, जिसके अनुसार पट्टाक्षेत्र से बाहर कुल 600 वर्गमीटर क्षेत्र में 1.5 मीटर ओवरवर्डन को पृथक करते हुये 3.50 मीटर गहराई में किये गये खुदान से प्राप्त कुल 1638 टन अवैध सोपस्टोन खनन किये जाने पर उत्तराखण्ड खनिज (अवैध खनन, परिवहन एवं भण्डारण का निवासरण) नियमावली-2021 के बिन्दु-14(5)(क) में प्राविधानानुसार आवश्यक कार्यवाही करने का अनुरोध किया गया है।

खान निरीक्षक, प्रभारी खान अधिकारी की उक्त आख्या से सहमत होकर वाद संस्थित कर विपक्षी को दिनांक 18.04.2023 को नोटिस जारी किया गया है। विपक्षी मै0 जे0डी0मिनरल्स, प्रो0 राजेन्द्र सिंह डफौटी, बी-54, जज फार्म छोटी मुखनी हल्द्वानी, जिला नैनीताल द्वारा प्रार्थना पत्र दिनांक 19.04.2023 प्रस्तुत करते हुए पट्टाक्षेत्र से बाहर कुल 1638 टन सोपस्टोन के अवैध खनन पाये जाने पर अपनी त्रुटि स्वीकार करते हुए शपथ पत्र/प्रार्थना पत्र प्रस्तुत किया गया है कि विपक्षी की आर्थिक स्थिति ठीक नही होने से अधिरोपित धनराशि को 02 किस्तों में जमा कराये जाने का अनुरोध किया गया है।

खान निरीक्षक/प्रभारी खान अधिकारी, पिथौरागढ़ से प्राप्त चालानी रिपोर्ट के क्रम में मॉ होकरा स्टोनकेशर प्रा0 लि0, पार्टनर उपरोक्त द्वारा प्रस्तुत प्रार्थना पत्र के दृष्टिगत विपक्षी मै0 जे0डी0मिनरल्स, प्रो0 राजेन्द्र सिंह डफौटी, बी-54, जज फार्म छोटी मुखनी हल्द्वानी, जिला नैनीताल पर उत्तराखण्ड खनिज (अवैध खनन, परिवहन एवं भण्डारण का निवासरण) नियमावली-2021 के बिन्दु



संख्या-14 के 5(क) में किये गये प्राविधानों के अनुसार स्वीकृत पट्टा क्षेत्र से बाहर कुल 1638 टन अवैध सोपस्टोन का खनन किये जाने पर कुल 1638 टन उप खनिज सोपस्टोन की रायल्टी दर रू0 450.00 प्रतिटन का 02 गुना के समतुल्य धनराशि रू0 14,74,200.00 (रू0 चौदह लाख चौहत्तर हजार दो सौ सत्तावन मात्र) अधिरोपित करते हुए अधिक अवैध खनन सोपस्टोन उपखनिज को विपक्षी के पक्ष में अवमुक्त किया जाता है। विपक्षी पट्टेधारक को आदेशित किया जाता है कि अधिरोपित धनराशि रू0 14,74,200.00 की प्रथम किस्त रू0 7,00,000.00 (रू0 सात लाख )जमा कराने उपरान्त ई-रवन्ना पोर्टल को अवमुक्त किया जायेगा व शेष धनराशि अर्थात दूसरी किस्त रू0 7,74,200.00 को माह जून के प्रथम सप्ताह में जमा खजाना करेंगे। वे इस आदेश के 30 दिन के अन्दर उक्त प्रथम किस्त की धनराशि जमा करा दें। जिला खान अधिकारी, पिथौरागढ़ उक्तानुसार अधिरोपित धनराशि विपक्षी से उक्तानुसार दिये गये समयान्तर्गत निर्धारित मद में जमा खजाना करवाना सुनिश्चित करें। आदेश की एक प्रति विपक्षी तथा जिला खान अधिकारी, पिथौरागढ़ को प्रेषित की जाय। उपरोक्त सम्पूर्ण कार्यवाही के पश्चात वाद अनुपालन पत्रावली दा0द0हो।

दिनांक अप्रैल 25, 2023

  
(रीना जोशी)

जिला मजिस्ट्रेट, पिथौरागढ़।

आज दिनांक 25-04-2023  
न्यायालय की मुद्रा से जारी किया गया है।

को उक्त आदेश खुली अदालत में मेरे हस्ताक्षरों एवं

  
(रीना जोशी)

जिला मजिस्ट्रेट, पिथौरागढ़।



न्यायालय कलेक्टर/जिला मजिस्ट्रेट,पिथौरागढ़।  
विविध मु0फौ0 संख्या-20/2023 खान एवं खनन अधिनियम।

सरकार

बनाम्

विपक्षी:- मै0 जे0डी0मिनरल्स, प्रो0 राजेन्द्र सिंह डफौटी, बी-54, जज फार्म छोटी मुखानी हल्द्वानी  
जिला नैनीताल।

खान निरीक्षक/प्रभारी खान अधिकारी,  
पिथौरागढ़।

कृपया उपरोक्त मामले में मा0 न्यायालय द्वारा दिनांक 31.03.2023 को विभागीय अधिकारी सर्वेक्षक एवं क्षेत्रीय राजस्व उप निरीक्षक के साथ पट्टाधारक के अधिकृत प्रतिनिधि श्री नितिश मैर की उपस्थिति में पुनः स्थलीय निरीक्षण किया गया निरीक्षण के दौरान स्वीकृत पट्टा क्षेत्र से बाहर कुल 1638 टन अवैध सोपस्टोन का अधिक खनन किये जाने उत्तराखण्ड खनिज (अवैध खनन, परिवहन एवं भण्डारण का निवारण) नियमावली-2021 के बिन्दु-14 के 5(क) में किये गये प्राविधानानुसार विपक्षी मै0 जे0डी0मिनरल्स, प्रो0 राजेन्द्र सिंह डफौटी, बी-54, जज फार्म छोटी मुखानी हल्द्वानी, जिला नैनीताल द्वारा अधिक पाये गये कुल 1638 टन उपखनिज पर रॉयल्टी दर रू0 450.00 प्रतिटन का 02 गुना के समतुल्य रू0 14,74,200.00 (रू0 चोदह लाख चौहत्तर हजार दो सौ मात्र) की धनराशि का जुर्माना अधिरोपित करते हुए रू0 14,74,200.00 की धनराशि को विपक्षी के अनुरोध पर 02 किस्तों में प्रथम किस्त 7,74,200.00 लाख तथा शेष धनराशि रू0 7,00,000.00 द्वितीय किस्त जो माह जून 2023 के प्रथम सप्ताह में जमा खजाना किये जाने के आदेश पारित किये गये है। तथा विपक्षी द्वारा प्रथम किस्त रू0 774,200.00 लाख जमा किये जाने उपरान्त निरुद्ध भण्डारित उपखनिज को विपक्षी के पक्ष में अवमुक्त किये जाने के निर्देश निर्गत किये गये।

विपक्षी/अवैध सोपस्टोन खननकर्ता मै0 जे0डी0मिनरल्स, प्रो0 राजेन्द्र सिंह डफौटी, बी-54, जज फार्म छोटी मुखानी हल्द्वानी, जिला नैनीताल द्वारा जुर्माने की राशि रू0 7,74,200.00 (रू0 सात लाख चौहत्तर हजार दो सौ मात्र) चालान संख्या- 08530423E0054654 दिनांक 29 अप्रैल, 2023 के द्वारा जमा खजाना की जा चुकी है। अतः कृपया निरुद्ध भण्डारित उपखनिज को विपक्षी के पक्ष में अवमुक्त करने का कष्ट करें।

दिनांक मई 02, 2023

न्यायालय की आज्ञा से

*Bnatty*

पेंशकार,

न्यायालय जिला मजिस्ट्रेट,

पिथौरागढ़

*[Handwritten Signature]*

उत्तराखण्ड - 03

Directorate of Geology and Mining, Uttarakhand

Dealer Sale Report

From 12/11/2021 To 22/11/2023

Dealer Registration No: Mo62023894  
Dealer Name: RAJENDRA SINGH DAFOOTI  
Dealer Type: Mine Owner  
Firm: M/S J.D.MINERALS  
GSTIN: 05AGepd9628d1zq

District: Pithoragarh  
Tehsil: Tejam  
Lease Location: Bajeta  
Mobile No: 9870880465  
Email: jdminerals2006@yahoo.co.in

Sr.No.	Date	Form No	Valid Upto	Vehicle No	Purchaser	Purchaser GSTIN	Mineral	Weight (Quintal)	Rate/ Quintal	Sale Value w/o Tax (₹)	SGST (₹)	CGST (₹)	IGST (₹)	Payble Tax (₹)	Sale Value With Tax
1	23/11/2022 05:11 PM	IM23894000001	24/11/2022 05:11 PM	UK04CA9660	Unregistered	N/A	Soapstone	100.00	500.00	50000.00	1250.00	1250.00	0.00	2500.00	52500.00
2	23/11/2022 05:14 PM	IM23894000002	24/11/2022 05:14 PM	UK05CA2130	Unregistered	N/A	Soapstone	110.00	500.00	55000.00	1375.00	1375.00	0.00	2750.00	57750.00
3	16/12/2022 05:22 PM	IM23894000003	17/12/2022 03:22 PM	UK04CB8839	Unregistered	N/A	Soapstone	140.00	500.00	70000.00	1750.00	1750.00	0.00	3500.00	73500.00
4	16/12/2022 05:25 PM	IM23894000004	17/12/2022 04:25 PM	UK04CB6392	Unregistered	N/A	Soapstone	135.00	500.00	67500.00	1687.50	1687.50	0.00	3375.00	70875.00
5	20/12/2022 04:02 PM	IM23894000005	21/12/2022 04:02 PM	UK04CB6392	Unregistered	N/A	Soapstone	129.20	501.16	64749.52	1618.74	1618.74	0.00	3237.48	67987.00
6	20/12/2022 04:51 PM	IM23894000006	21/12/2022 04:51 PM	UK04CB8839	Unregistered	N/A	Soapstone	136.30	500.00	68149.52	1703.74	1703.74	0.00	3407.48	71557.00
7	20/12/2022 04:58 PM	IM23894000007	21/12/2022 04:58 PM	UK04CA8232	Unregistered	N/A	Soapstone	131.60	500.00	65800.00	1645.00	1645.00	0.00	3290.00	69090.00
8	20/12/2022 05:07 PM	IM23894000008	21/12/2022 05:07 PM	UK04CB8967	Unregistered	N/A	Soapstone	132.30	500.00	66149.52	1653.74	1653.74	0.00	3307.48	69457.00
9	21/12/2022 02:08 PM	IM23894000009	22/12/2022 02:08 PM	UK04CB0991	Unregistered	N/A	Soapstone	140.00	500.00	70000.00	1750.00	1750.00	0.00	3500.00	73500.00
10	21/12/2022 02:14 PM	IM23894000010	22/12/2022 02:14 PM	UK04CA9693	Unregistered	N/A	Soapstone	130.00	500.00	65000.00	1625.00	1625.00	0.00	3250.00	68250.00
11	24/12/2022 03:40 PM	IM23894000011	25/12/2022 03:40 PM	UK04CB8839	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
12	24/12/2022 04:56 PM	IM23894000012	25/12/2022 04:56 PM	UK04CB6392	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
13	24/12/2022 04:59 PM	IM23894000013	25/12/2022 04:59 PM	UK04CB8967	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
14	26/12/2022 11:40 AM	IM23894000014	27/12/2022 11:40 AM	UK04CA9693	Unregistered	N/A	Soapstone	132.60	500.00	66300.00	1657.50	1657.50	0.00	3315.00	69615.00
15	28/12/2022 11:59 AM	IM23894000015	29/12/2022 11:59 AM	UK04CB8839	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
16	28/12/2022 03:30 PM	IM23894000016	29/12/2022 03:30 PM	UK04CC5025	Unregistered	N/A	Soapstone	100.00	500.00	50000.00	1250.00	1250.00	0.00	2500.00	52500.00

Page 1 of 13

Print Date and Time 22-Nov-2023 12:34:15 PM

Signature

Sr.No.	Date	Form No	Valid Upto	Vehicle No	Purchaser	Purchaser GSTIN	Mineral	Weight (Quintal)	Rate/ Quintal	Sale Value w/o Tax (₹)	SGST (₹)	CGST (₹)	IGST (₹)	Payble Tax (₹)	Sale Value With Tax
17	31/12/2022 10:35 AM	IM23894000017	01/01/2023 10:35 AM	UK04CB6392	Unregistered	N/A	Soapstone	122.00	500.00	61000.00	1525.00	1525.00	0.00	3050.00	64050.00
18	31/12/2022 10:39 AM	IM23894000018	01/01/2023 10:39 AM	UK04CB8967	Unregistered	N/A	Soapstone	121.50	500.00	60749.52	1518.74	1518.74	0.00	3037.48	63787.00
19	01/01/2023 01:58 PM	IM23894000019	02/01/2023 01:58 PM	UK04CC5025	Unregistered	N/A	Soapstone	125.00	500.00	62500.00	1562.50	1562.50	0.00	3125.00	65625.00
20	02/01/2023 12:08 PM	IM23894000020	03/01/2023 12:08 PM	UK04CB8807	Unregistered	N/A	Soapstone	126.90	500.00	63449.52	1586.24	1586.24	0.00	3172.48	66622.00
21	03/01/2023 12:38 PM	IM23894000021	04/01/2023 12:38 PM	UK04CA8993	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
22	03/01/2023 01:10 PM	IM23894000022	04/01/2023 01:10 PM	UK04CB6392	Unregistered	N/A	Soapstone	128.80	500.00	64400.00	1610.00	1610.00	0.00	3220.00	67620.00
23	03/01/2023 02:55 PM	IM23894000023	04/01/2023 02:55 PM	UK04CB8967	Unregistered	N/A	Soapstone	128.80	500.00	64400.00	1610.00	1610.00	0.00	3220.00	67620.00
24	05/01/2023 10:14 AM	IM23894000024	06/01/2023 10:14 AM	UK04CB8807	Unregistered	N/A	Soapstone	100.00	500.00	50000.00	1250.00	1250.00	0.00	2500.00	52500.00
25	05/01/2023 12:30 PM	IM23894000025	06/01/2023 12:30 PM	UK05CA1778	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
26	05/01/2023 12:36 PM	IM23894000026	06/01/2023 12:36 PM	UK04CB5062	Unregistered	N/A	Soapstone	130.00	500.00	65000.00	1625.00	1625.00	0.00	3250.00	68250.00
27	05/01/2023 05:52 PM	IM23894000027	06/01/2023 05:52 PM	UK04CA8232	Unregistered	N/A	Soapstone	125.00	500.00	62500.00	1562.50	1562.50	0.00	3125.00	65625.00
28	06/01/2023 10:04 AM	IM23894000028	07/01/2023 10:04 AM	UK04CB1924	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
29	06/01/2023 03:55 PM	IM23894000029	07/01/2023 03:55 PM	UK04CA7743	Unregistered	N/A	Soapstone	150.00	500.00	75000.00	1875.00	1875.00	0.00	3750.00	78750.00
30	07/01/2023 10:05 AM	IM23894000030	08/01/2023 10:05 AM	UK05CA1911	Unregistered	N/A	Soapstone	150.00	500.00	75000.00	1875.00	1875.00	0.00	3750.00	78750.00
31	07/01/2023 11:05 AM	IM23894000031	08/01/2023 11:05 AM	UK04CB6392	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
32	07/01/2023 11:14 AM	IM23894000032	08/01/2023 11:14 AM	UK04CB0068	Unregistered	N/A	Soapstone	125.00	500.00	62500.00	1562.50	1562.50	0.00	3125.00	65625.00
33	07/01/2023 12:59 PM	IM23894000033	08/01/2023 12:59 PM	UK04CB8960	Unregistered	N/A	Soapstone	125.00	500.00	62500.00	1562.50	1562.50	0.00	3125.00	65625.00
34	07/01/2023 01:59 PM	IM23894000034	08/01/2023 01:59 PM	UK04CA8993	Unregistered	N/A	Soapstone	110.00	500.00	55000.00	1375.00	1375.00	0.00	2750.00	57750.00
35	07/01/2023 04:18 PM	IM23894000035	08/01/2023 04:18 PM	UK04CB8967	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
36	08/01/2023 01:31 PM	IM23894000036	09/01/2023 01:31 PM	UK04CB0416	Unregistered	N/A	Soapstone	90.00	500.00	45000.00	1125.00	1125.00	0.00	2250.00	47250.00
37	10/01/2023 10:19 AM	IM23894000037	11/01/2023 10:19 AM	UK04CB5062	Unregistered	N/A	Soapstone	136.80	500.00	68400.00	1710.00	1710.00	0.00	3420.00	71820.00
38	10/01/2023 10:23 AM	IM23894000038	11/01/2023 10:23 AM	UK04CB4983	Unregistered	N/A	Soapstone	137.20	500.00	68600.00	1715.00	1715.00	0.00	3430.00	72030.00
39	10/01/2023 04:25 PM	IM23894000039	11/01/2023 04:25 PM	UK04CB8082	Unregistered	N/A	Soapstone	150.00	500.00	75000.00	1875.00	1875.00	0.00	3750.00	78750.00

Page 2 of 13

Print Date and Time 22-Nov-2023 12:34:15 PM

Sr.No.	Date	Form No	Valid Upto	Vehicle No	Purchaser	Purchaser GSTIN	Mineral	Weight (Quintal)	Rate/ Quintal	Sale Value w/o Tax (₹)	SGST (₹)	CGST (₹)	IGST (₹)	Payble Tax (₹)	Sale Value With Tax
40	11/01/2023 10:37 AM	IM23894000040	12/01/2023 10:37 AM	UK04CB7369	Unregistered	N/A	Soapstone	135.00	500.00	67500.00	1687.50	1687.50	0.00	3375.00	70875.00
41	11/01/2023 10:59 AM	IM23894000041	12/01/2023 10:59 AM	UK04CB6392	Unregistered	N/A	Soapstone	115.00	500.00	57500.00	1437.50	1437.50	0.00	2875.00	60375.00
42	11/01/2023 12:25 PM	IM23894000042	12/01/2023 12:25 PM	UK04CB0068	Unregistered	N/A	Soapstone	142.80	500.00	71400.00	1785.00	1785.00	0.00	3570.00	74970.00
43	11/01/2023 12:57 PM	IM23894000043	12/01/2023 12:57 PM	UK04CA8993	Unregistered	N/A	Soapstone	127.50	500.00	63749.52	1593.74	1593.74	0.00	3187.48	66937.00
44	11/01/2023 05:09 PM	IM23894000044	12/01/2023 05:09 PM	UK04CB8967	Unregistered	N/A	Soapstone	137.70	500.00	68849.52	1721.24	1721.24	0.00	3442.48	72292.00
45	11/01/2023 07:10 PM	IM23894000045	12/01/2023 07:10 PM	UK04CB1924	Unregistered	N/A	Soapstone	132.60	500.00	66300.00	1657.50	1657.50	0.00	3315.00	69615.00
46	12/01/2023 11:03 AM	IM23894000046	13/01/2023 11:03 AM	UK04CA9693	Unregistered	N/A	Soapstone	135.20	500.00	67600.00	1690.00	1690.00	0.00	3380.00	70980.00
47	12/01/2023 01:25 PM	IM23894000047	13/01/2023 01:25 PM	UK04CB8807	Unregistered	N/A	Soapstone	108.00	500.00	54000.00	1350.00	1350.00	0.00	2700.00	56700.00
48	12/01/2023 03:06 PM	IM23894000048	13/01/2023 03:06 PM	UK04CB8870	Unregistered	N/A	Soapstone	134.40	500.00	67200.00	1680.00	1680.00	0.00	3360.00	70560.00
49	12/01/2023 03:15 PM	IM23894000049	13/01/2023 03:15 PM	UK02CA0521	Unregistered	N/A	Soapstone	150.00	500.00	75000.00	1875.00	1875.00	0.00	3750.00	78750.00
50	13/01/2023 08:42 AM	IM23894000050	14/01/2023 08:42 AM	UK05CA1778	Unregistered	N/A	Soapstone	130.00	500.00	65000.00	1625.00	1625.00	0.00	3250.00	68250.00
51	13/01/2023 09:02 AM	IM23894000051	14/01/2023 09:02 AM	UK04CC0166	Unregistered	N/A	Soapstone	150.00	500.00	75000.00	1875.00	1875.00	0.00	3750.00	78750.00
52	13/01/2023 10:36 AM	IM23894000052	14/01/2023 10:36 AM	UK04CB1699	Unregistered	N/A	Soapstone	160.00	500.00	80000.00	2000.00	2000.00	0.00	4000.00	84000.00
53	13/01/2023 05:48 PM	IM23894000053	14/01/2023 05:48 PM	UK04CB0480	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
54	14/01/2023 09:55 AM	IM23894000054	15/01/2023 09:55 AM	UK04CB6392	Unregistered	N/A	Soapstone	115.00	500.00	57500.00	1437.50	1437.50	0.00	2875.00	60375.00
55	14/01/2023 10:17 AM	IM23894000055	15/01/2023 10:17 AM	UK05CA1911	Unregistered	N/A	Soapstone	140.00	500.00	70000.00	1750.00	1750.00	0.00	3500.00	73500.00
56	14/01/2023 10:34 AM	IM23894000056	15/01/2023 10:34 AM	UK04CA8993	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
57	14/01/2023 11:01 AM	IM23894000057	15/01/2023 11:01 AM	UK05CA2122	Unregistered	N/A	Soapstone	125.00	500.00	62500.00	1562.50	1562.50	0.00	3125.00	65625.00
58	14/01/2023 12:40 PM	IM23894000058	15/01/2023 12:40 PM	UK04CB2001	Unregistered	N/A	Soapstone	110.00	500.00	55000.00	1375.00	1375.00	0.00	2750.00	57750.00
59	14/01/2023 03:00 PM	IM23894000059	15/01/2023 03:00 PM	UK04CB5062	Unregistered	N/A	Soapstone	135.00	500.00	67500.00	1687.50	1687.50	0.00	3375.00	70875.00
60	15/01/2023 11:26 AM	IM23894000060	16/01/2023 11:26 AM	UK04CB2775	Unregistered	N/A	Soapstone	114.40	500.00	57200.00	1430.00	1430.00	0.00	2860.00	60060.00
61	15/01/2023 11:32 AM	IM23894000061	16/01/2023 11:32 AM	UK04CC0306	Unregistered	N/A	Soapstone	145.60	500.00	72800.00	1820.00	1820.00	0.00	3640.00	76440.00
62	15/01/2023 02:38 PM	IM23894000062	16/01/2023 02:38 PM	UK04CA9273	Unregistered	N/A	Soapstone	161.20	500.00	80600.00	2015.00	2015.00	0.00	4030.00	84630.00

Sr.No.	Date	Form No	Valid Upto	Vehicle No	Purchaser	Purchaser GSTIN	Mineral	Weight (Quintal)	Rate/ Quintal	Sale Value w/o Tax (₹)	SGST (₹)	CGST (₹)	IGST (₹)	Payble Tax (₹)	Sale Value With Tax
63	15/01/2023 06:02 PM	IM23894000063	16/01/2023 06:02 PM	UK05CA2240	Unregistered	N/A	Soapstone	140.00	500.00	70000.00	1750.00	1750.00	0.00	3500.00	73500.00
64	15/01/2023 06:06 PM	IM23894000064	16/01/2023 06:06 PM	UK04CB2413	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
65	16/01/2023 11:46 AM	IM23894000065	17/01/2023 11:46 AM	UK04CB8807	Unregistered	N/A	Soapstone	100.00	500.00	50000.00	1250.00	1250.00	0.00	2500.00	52500.00
66	16/01/2023 12:27 PM	IM23894000066	17/01/2023 12:27 PM	UK04CB8960	Unregistered	N/A	Soapstone	140.00	500.00	70000.00	1750.00	1750.00	0.00	3500.00	73500.00
67	16/01/2023 01:17 PM	IM23894000067	17/01/2023 01:17 PM	UK04CA3186	Unregistered	N/A	Soapstone	130.00	500.00	65000.00	1625.00	1625.00	0.00	3250.00	68250.00
68	16/01/2023 02:33 PM	IM23894000068	17/01/2023 02:33 PM	UK04CB0655	Unregistered	N/A	Soapstone	150.00	500.00	75000.00	1875.00	1875.00	0.00	3750.00	78750.00
69	16/01/2023 04:43 PM	IM23894000069	17/01/2023 04:43 PM	UK04CB8967	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
70	16/01/2023 04:55 PM	IM23894000070	17/01/2023 04:55 PM	UK04CB8870	Unregistered	N/A	Soapstone	140.00	500.00	70000.00	1750.00	1750.00	0.00	3500.00	73500.00
71	17/01/2023 04:05 PM	IM23894000071	18/01/2023 04:05 PM	UK05CA1911	Unregistered	N/A	Soapstone	140.00	500.00	70000.00	1750.00	1750.00	0.00	3500.00	73500.00
72	17/01/2023 04:14 PM	IM23894000072	18/01/2023 04:14 PM	UK04CC0166	Unregistered	N/A	Soapstone	150.00	500.00	75000.00	1875.00	1875.00	0.00	3750.00	78750.00
73	18/01/2023 10:15 AM	IM23894000073	19/01/2023 10:15 AM	UK04CA9809	Unregistered	N/A	Soapstone	150.00	500.00	75000.00	1875.00	1875.00	0.00	3750.00	78750.00
74	18/01/2023 10:18 AM	IM23894000074	19/01/2023 10:18 AM	UK02CA0521	Unregistered	N/A	Soapstone	150.00	500.00	75000.00	1875.00	1875.00	0.00	3750.00	78750.00
75	18/01/2023 10:22 AM	IM23894000075	19/01/2023 10:22 AM	UK04CB0480	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
76	18/01/2023 12:48 PM	IM23894000076	19/01/2023 12:48 PM	UK05CA2122	Unregistered	N/A	Soapstone	125.00	500.00	62500.00	1562.50	1562.50	0.00	3125.00	65625.00
77	18/01/2023 03:29 PM	IM23894000077	19/01/2023 03:29 PM	UK04CB0668	Unregistered	N/A	Soapstone	140.00	500.00	70000.00	1750.00	1750.00	0.00	3500.00	73500.00
78	18/01/2023 03:33 PM	IM23894000078	19/01/2023 03:33 PM	UK04CA8993	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
79	18/01/2023 03:36 PM	IM23894000079	19/01/2023 03:36 PM	UK04CB3521	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
80	19/01/2023 03:28 PM	IM23894000080	20/01/2023 03:28 PM	UK04CB5062	Unregistered	N/A	Soapstone	135.00	500.00	67500.00	1687.50	1687.50	0.00	3375.00	70875.00
81	19/01/2023 05:38 PM	IM23894000081	20/01/2023 05:38 PM	UK04CB8967	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
82	20/01/2023 09:51 AM	IM23894000082	20/01/2023 02:51 PM	UK04CB1924	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
83	21/01/2023 09:55 AM	IM23894000083	22/01/2023 08:19 AM	UK04CB6392	Unregistered	N/A	Soapstone	110.00	500.00	55000.00	1375.00	1375.00	0.00	2750.00	57750.00
84	21/01/2023 09:58 AM	IM23894000084	22/01/2023 08:22 AM	UK04CB8960	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
85	21/01/2023 10:54 AM	IM23894000085	22/01/2023 09:18 AM	UK05CA2122	Unregistered	N/A	Soapstone	110.00	500.00	55000.00	1375.00	1375.00	0.00	2750.00	57750.00

Page 4 of 13

Print Date and Time 22-Nov-2023 12:34:15 PM

Sr.No.	Date	Form No	Valid Upto	Vehicle No	Purchaser	Purchaser GSTIN	Mineral	Weight (Quintal)	Rate/ Quintal	Sale Value w/o Tax (₹)	SGST (₹)	CGST (₹)	IGST (₹)	Payble Tax (₹)	Sale Value With Tax
85	21/01/2023 02:28 PM	IM23894000086	22/01/2023 12:52 PM	UK04CB8914	Unregistered	N/A	Soapstone	110.00	500.00	55000.00	1375.00	1375.00	0.00	2750.00	57750.00
87	21/01/2023 05:30 PM	IM23894000087	22/01/2023 03:54 PM	UK04CB5062	Unregistered	N/A	Soapstone	130.00	500.00	65000.00	1625.00	1625.00	0.00	3250.00	68250.00
88	21/01/2023 06:53 PM	IM23894000088	22/01/2023 05:17 PM	UK04CB9990	Unregistered	N/A	Soapstone	130.00	500.00	65000.00	1625.00	1625.00	0.00	3250.00	68250.00
89	21/01/2023 06:58 PM	IM23894000089	22/01/2023 05:22 PM	UK05CA2240	Unregistered	N/A	Soapstone	135.00	500.00	67500.00	1687.50	1687.50	0.00	3375.00	70875.00
90	22/01/2023 10:47 AM	IM23894000090	23/01/2023 09:11 AM	UK04CA8232	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
91	22/01/2023 10:51 AM	IM23894000091	23/01/2023 09:15 AM	UK04CB9458	Unregistered	N/A	Soapstone	127.50	500.00	63749.52	1593.74	1593.74	0.00	3187.48	66937.00
92	22/01/2023 10:58 AM	IM23894000092	23/01/2023 09:22 AM	UK04CA8993	Unregistered	N/A	Soapstone	117.50	500.00	58749.52	1468.74	1468.74	0.00	2937.48	61687.00
93	22/01/2023 04:50 PM	IM23894000093	23/01/2023 03:18 PM	UK04CA3186	Unregistered	N/A	Soapstone	125.00	500.00	62500.00	1562.50	1562.50	0.00	3125.00	65625.00
94	22/01/2023 04:54 PM	IM23894000094	23/01/2023 03:18 PM	UK04CB9999	Unregistered	N/A	Soapstone	145.70	500.00	72849.52	1821.24	1821.24	0.00	3642.48	76492.00
95	23/01/2023 10:15 AM	IM23894000095	24/01/2023 08:39 AM	UK04CA9693	Unregistered	N/A	Soapstone	90.00	476.19	42857.14	1071.43	1071.43	0.00	2142.86	45000.00
96	23/01/2023 10:18 AM	IM23894000096	24/01/2023 08:42 AM	UK04CA1941	Unregistered	N/A	Soapstone	90.00	500.00	45000.00	1125.00	1125.00	0.00	2250.00	47250.00
97	23/01/2023 11:44 AM	IM23894000097	24/01/2023 10:08 AM	UK04CB8745	Unregistered	N/A	Soapstone	80.00	500.00	40000.00	1000.00	1000.00	0.00	2000.00	42000.00
98	23/01/2023 12:46 PM	IM23894000098	24/01/2023 11:10 AM	UK04CB2413	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
99	23/01/2023 03:18 PM	IM23894000099	24/01/2023 01:42 PM	UK04CB7369	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
100	23/01/2023 03:36 PM	IM23894000100	24/01/2023 02:00 PM	UK04CA9512	Unregistered	N/A	Soapstone	60.00	500.00	30000.00	750.00	750.00	0.00	1500.00	31500.00
101	23/01/2023 04:35 PM	IM23894000101	24/01/2023 02:59 PM	UK04CB9415	Unregistered	N/A	Soapstone	110.00	500.00	55000.00	1375.00	1375.00	0.00	2750.00	57750.00
102	24/01/2023 10:14 AM	IM23894000102	25/01/2023 08:38 AM	UK04CB1699	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
103	24/01/2023 10:17 AM	IM23894000103	25/01/2023 08:41 AM	UK04CB8967	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
104	24/01/2023 11:54 AM	IM23894000104	25/01/2023 10:18 AM	UK05CA2122	Unregistered	N/A	Soapstone	110.00	500.00	55000.00	1375.00	1375.00	0.00	2750.00	57750.00
105	24/01/2023 11:58 AM	IM23894000105	25/01/2023 10:22 AM	UK04CB0655	Unregistered	N/A	Soapstone	150.00	500.00	75000.00	1875.00	1875.00	0.00	3750.00	78750.00
106	24/01/2023 04:32 PM	IM23894000106	25/01/2023 02:56 PM	UK04CB6392	Unregistered	N/A	Soapstone	115.00	500.00	57500.00	1437.50	1437.50	0.00	2875.00	60375.00
107	24/01/2023 06:00 PM	IM23894000107	25/01/2023 04:24 PM	UK05CA1911	Unregistered	N/A	Soapstone	140.00	500.00	70000.00	1750.00	1750.00	0.00	3500.00	73500.00
108	25/01/2023 05:01 PM	IM23894000108	26/01/2023 03:25 PM	UK04CA8609	Unregistered	N/A	Soapstone	90.00	500.00	45000.00	1125.00	1125.00	0.00	2250.00	47250.00

Sr.No.	Date	Form No	Valid Up to	Vehicle No	Purchaser	Purchaser GSTIN	Mineral	Weight (Quintal)	Rate/ Quintal	Sale Value w/o Tax (₹)	SGST (₹)	CGST (₹)	IGST (₹)	Payable Tax (₹)	Sale Value With Tax
109	25/01/2023 05:08 PM	IM23894000109	26/01/2023 03:32 PM	UK05CA1112	Unregistered	N/A	Soapstone	90.00	500.00	45000.00	1125.00	1125.00	0.00	2250.00	47250.00
110	25/01/2023 05:12 PM	IM23894000110	26/01/2023 03:36 PM	UK02CA7777	Unregistered	N/A	Soapstone	90.00	500.00	45000.00	1125.00	1125.00	0.00	2250.00	47250.00
111	26/01/2023 11:15 AM	IM23894000111	27/01/2023 09:39 AM	UK05CA2240	Unregistered	N/A	Soapstone	110.00	500.00	55000.00	1375.00	1375.00	0.00	2750.00	57750.00
112	26/01/2023 03:43 PM	IM23894000112	27/01/2023 02:07 PM	UK04CA9809	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
113	26/01/2023 05:24 PM	IM23894000113	27/01/2023 03:48 PM	UK04CB5062	Unregistered	N/A	Soapstone	110.00	500.00	55000.00	1375.00	1375.00	0.00	2750.00	57750.00
114	27/01/2023 12:31 PM	IM23894000114	28/01/2023 10:55 AM	UK02CA0521	Unregistered	N/A	Soapstone	110.00	500.00	55000.00	1375.00	1375.00	0.00	2750.00	57750.00
115	27/01/2023 12:40 PM	IM23894000115	28/01/2023 11:04 AM	UK04CB8960	Unregistered	N/A	Soapstone	110.00	500.00	55000.00	1375.00	1375.00	0.00	2750.00	57750.00
116	27/01/2023 04:01 PM	IM23894000116	28/01/2023 02:25 PM	UK04CC0166	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
117	28/01/2023 10:39 AM	IM23894000117	29/01/2023 09:03 AM	UK04CA8993	Unregistered	N/A	Soapstone	100.00	500.00	50000.00	1250.00	1250.00	0.00	2500.00	52500.00
118	28/01/2023 10:42 AM	IM23894000118	29/01/2023 09:06 AM	UK04CA9693	Unregistered	N/A	Soapstone	90.00	500.00	45000.00	1125.00	1125.00	0.00	2250.00	47250.00
119	28/01/2023 11:41 AM	IM23894000119	29/01/2023 10:05 AM	UK04CB1924	Unregistered	N/A	Soapstone	115.00	500.00	57500.00	1437.50	1437.50	0.00	2875.00	60375.00
120	28/01/2023 04:15 PM	IM23894000120	29/01/2023 02:39 PM	UK04CB3944	Unregistered	N/A	Soapstone	100.00	500.00	50000.00	1250.00	1250.00	0.00	2500.00	52500.00
121	28/01/2023 06:52 PM	IM23894000121	29/01/2023 05:16 PM	UK04CB6392	Unregistered	N/A	Soapstone	115.00	500.00	57500.00	1437.50	1437.50	0.00	2875.00	60375.00
122	28/01/2023 06:56 PM	IM23894000122	29/01/2023 05:20 PM	UK04CA3186	Unregistered	N/A	Soapstone	125.00	500.00	62500.00	1562.50	1562.50	0.00	3125.00	65625.00
123	28/01/2023 06:59 PM	IM23894000123	29/01/2023 05:23 PM	UK04CB8967	Unregistered	N/A	Soapstone	125.00	500.00	62500.00	1562.50	1562.50	0.00	3125.00	65625.00
124	29/01/2023 10:37 AM	IM23894000124	29/01/2023 12:55 PM	UK04CA9512	Unregistered	N/A	Soapstone	76.80	500.00	38400.00	960.00	960.00	0.00	1920.00	40320.00
125	29/01/2023 02:54 PM	IM23894000125	30/01/2023 01:18 PM	UK04CB0655	Unregistered	N/A	Soapstone	130.00	500.00	65000.00	1625.00	1625.00	0.00	3250.00	68250.00
126	29/01/2023 04:21 PM	IM23894000126	30/01/2023 02:45 PM	UK05CA1911	Unregistered	N/A	Soapstone	140.00	500.00	70000.00	1750.00	1750.00	0.00	3500.00	73500.00
127	29/01/2023 04:25 PM	IM23894000127	30/01/2023 02:49 PM	UK04CB7369	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
128	29/01/2023 05:33 PM	IM23894000128	30/01/2023 03:57 PM	UK04CB9734	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
129	30/01/2023 01:31 PM	IM23894000129	31/01/2023 11:55 AM	UK04CB8745	Unregistered	N/A	Soapstone	60.00	500.00	30000.00	750.00	750.00	0.00	1500.00	31500.00
130	31/01/2023 11:09 AM	IM23894000130	01/02/2023 09:33 AM	UK04CB2413	Unregistered	N/A	Soapstone	90.00	500.00	45000.00	1125.00	1125.00	0.00	2250.00	47250.00
131	31/01/2023 11:16 AM	IM23894000131	01/02/2023 09:40 AM	UK04CA8599	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00

Page 6 of 13

Print Date and Time: 22-Nov-2023 12:34:15 PM

Sr.No.	Date	Form No	Valid Upto	Vehicle No	Purchaser	Purchaser GSTIN	Mineral	Weight (Quintal)	Rate/ Quintal	Sale Value w/o Tax (₹)	SGST (₹)	CGST (₹)	IGST (₹)	Payable Tax (₹)	Sale Value With Tax
132	31/01/2023 06:24 PM	IM23894000132	01/02/2023 04:48 PM	UK04CB0662	Unregistered	N/A	Soapstone	70.00	500.00	35000.00	875.00	875.00	0.00	1750.00	36750.00
133	11/02/2023 11:24 AM	IM23894000133	12/02/2023 09:48 AM	UK04CB6392	Unregistered	N/A	Soapstone	110.00	500.00	55000.00	1375.00	1375.00	0.00	2750.00	57750.00
134	14/02/2023 10:24 AM	IM23894000134	15/02/2023 08:48 AM	UK04CB6392	Unregistered	N/A	Soapstone	110.00	500.00	55000.00	1375.00	1375.00	0.00	2750.00	57750.00
135	14/02/2023 06:26 PM	IM23894000135	15/02/2023 04:50 PM	UK04CB0662	Unregistered	N/A	Soapstone	72.00	500.00	36000.00	900.00	900.00	0.00	1800.00	37800.00
136	14/02/2023 06:30 PM	IM23894000136	15/02/2023 04:54 PM	UK04CA9512	Unregistered	N/A	Soapstone	76.80	500.00	38400.00	960.00	960.00	0.00	1920.00	40320.00
137	15/02/2023 02:28 PM	IM23894000137	16/02/2023 12:52 PM	UK04CA8599	Unregistered	N/A	Soapstone	90.00	500.00	45000.00	1125.00	1125.00	0.00	2250.00	47250.00
138	15/02/2023 02:30 PM	IM23894000138	16/02/2023 12:54 PM	UK04CA9809	Unregistered	N/A	Soapstone	90.00	500.00	45000.00	1125.00	1125.00	0.00	2250.00	47250.00
139	16/02/2023 09:48 AM	IM23894000139	17/02/2023 08:12 AM	UK04CB8967	Unregistered	N/A	Soapstone	100.00	500.00	50000.00	1250.00	1250.00	0.00	2500.00	52500.00
140	16/02/2023 04:40 PM	IM23894000140	17/02/2023 03:04 PM	UK04CB5062	Unregistered	N/A	Soapstone	90.00	500.00	45000.00	1125.00	1125.00	0.00	2250.00	47250.00
141	17/02/2023 09:58 AM	IM23894000141	18/02/2023 08:22 AM	UK04CB0662	Unregistered	N/A	Soapstone	70.00	500.00	35000.00	875.00	875.00	0.00	1750.00	36750.00
142	17/02/2023 10:00 AM	IM23894000142	18/02/2023 08:24 AM	UK04CB6392	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
143	18/02/2023 05:25 PM	IM23894000143	19/02/2023 03:49 PM	UK04CA9512	Unregistered	N/A	Soapstone	85.00	500.00	42500.00	1062.50	1062.50	0.00	2125.00	44625.00
144	19/02/2023 10:05 AM	IM23894000144	20/02/2023 08:29 AM	UK04CA8232	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
145	19/02/2023 10:17 AM	IM23894000145	20/02/2023 06:17 AM	UK04CB0416	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
146	19/02/2023 01:22 PM	IM23894000146	20/02/2023 11:46 AM	UK04CB0655	Unregistered	N/A	Soapstone	150.00	500.00	75000.00	1875.00	1875.00	0.00	3750.00	78750.00
147	20/02/2023 04:39 PM	IM23894000147	21/02/2023 03:03 PM	UK04CA8599	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
148	20/02/2023 05:08 PM	IM23894000148	21/02/2023 03:32 PM	UK04CB9614	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
149	20/02/2023 05:10 PM	IM23894000149	21/02/2023 03:34 PM	UK04CA8296	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
150	20/02/2023 05:14 PM	IM23894000150	21/02/2023 03:38 PM	UK04CB8967	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
151	21/02/2023 09:47 AM	IM23894000151	22/02/2023 08:11 AM	UK04CB6392	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
152	22/02/2023 01:52 PM	IM23894000152	23/02/2023 12:16 PM	UK04CA9809	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
153	22/02/2023 01:58 PM	IM23894000153	23/02/2023 12:22 PM	UK04CB7369	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
154	22/02/2023 04:09 PM	IM23894000154	23/02/2023 02:33 PM	UK04CC0166	Unregistered	N/A	Soapstone	130.00	500.00	65000.00	1625.00	1625.00	0.00	3250.00	68250.00

Page 7 of 13

Print Date and Time 22-Nov-2023 12:34:15 PM

Sr.No.	Date	Form No	Valid Upto	Vehicle No	Purchaser	Purchaser GSTIN	Mineral	Weight (Quintal)	Rate/ Quintal	Sale Value w/o Tax (₹)	SGST (₹)	CGST (₹)	IGST (₹)	Payble Tax (₹)	Sale Value With Tax
155	22/02/2023 04:57 PM	IM23894000155	23/02/2023 03:21 PM	UK04CB3521	Unregistered	N/A	Soapstone	110.00	500.00	55000.00	1375.00	1375.00	0.00	2750.00	57750.00
156	23/02/2023 10:01 AM	IM23894000156	24/02/2023 08:25 AM	UK04CB2413	Unregistered	N/A	Soapstone	76.80	650.00	49920.00	1248.00	1248.00	0.00	2496.00	52416.00
157	24/02/2023 11:28 AM	IM23894000157	25/02/2023 09:52 AM	UK04CB5225	Unregistered	N/A	Soapstone	100.00	500.00	50000.00	1250.00	1250.00	0.00	2500.00	52500.00
158	24/02/2023 11:30 AM	IM23894000158	25/02/2023 09:54 AM	UK04CB9734	Unregistered	N/A	Soapstone	100.00	500.00	50000.00	1250.00	1250.00	0.00	2500.00	52500.00
159	24/02/2023 12:37 PM	IM23894000159	25/02/2023 11:01 AM	UK04CA8599	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
160	25/02/2023 10:04 AM	IM23894000160	26/02/2023 08:28 AM	UK04CB8967	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
161	25/02/2023 10:07 AM	IM23894000161	26/02/2023 08:31 AM	UK04CB6392	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
162	25/02/2023 12:10 PM	IM23894000162	26/02/2023 10:34 AM	UK04CB8866	Unregistered	N/A	Soapstone	100.00	500.00	50000.00	1250.00	1250.00	0.00	2500.00	52500.00
163	25/02/2023 12:17 PM	IM23894000163	26/02/2023 10:41 AM	UK04CB8960	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
164	25/02/2023 03:59 PM	IM23894000164	26/02/2023 02:23 PM	UK04CB0662	Unregistered	N/A	Soapstone	60.00	500.00	30000.00	750.00	750.00	0.00	1500.00	31500.00
165	26/02/2023 12:00 PM	IM23894000165	27/02/2023 10:24 AM	UK04CA8296	Unregistered	N/A	Soapstone	151.90	500.00	75949.52	1898.74	1898.74	0.00	3797.48	79747.00
166	27/02/2023 09:53 AM	IM23894000166	28/02/2023 08:17 AM	UK04CA8232	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
167	27/02/2023 11:44 AM	IM23894000167	28/02/2023 07:50 AM	UK04CA9809	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
168	27/02/2023 03:37 PM	IM23894000168	28/02/2023 02:01 PM	UK05CA1911	Unregistered	N/A	Soapstone	134.40	500.00	67200.00	1680.00	1680.00	0.00	3360.00	70560.00
169	28/02/2023 09:40 AM	IM23894000169	01/03/2023 08:04 AM	UK04CB8967	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
170	28/02/2023 09:43 AM	IM23894000170	01/03/2023 08:07 AM	UK04CB6392	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
171	28/02/2023 10:52 AM	IM23894000171	01/03/2023 09:16 AM	UK04CA9512	Unregistered	N/A	Soapstone	70.00	500.00	35000.00	875.00	875.00	0.00	1750.00	36750.00
172	28/02/2023 01:20 PM	IM23894000172	01/03/2023 11:44 AM	UK04CB0655	Unregistered	N/A	Soapstone	139.50	500.00	69749.52	1743.74	1743.74	0.00	3487.48	73237.00
173	28/02/2023 01:24 PM	IM23894000173	01/03/2023 11:48 AM	UK04CB9614	Unregistered	N/A	Soapstone	110.00	500.00	55000.00	1375.00	1375.00	0.00	2750.00	57750.00
174	28/02/2023 03:00 PM	IM23894000174	01/03/2023 01:24 PM	UK04CB1924	Unregistered	N/A	Soapstone	80.00	500.00	40000.00	1000.00	1000.00	0.00	2000.00	42000.00
175	01/03/2023 10:30 AM	IM23894000175	02/03/2023 08:54 AM	UK04CB5062	Unregistered	N/A	Soapstone	100.00	500.00	50000.00	1250.00	1250.00	0.00	2500.00	52500.00
176	01/03/2023 10:33 AM	IM23894000176	02/03/2023 08:57 AM	UK04CB9734	Unregistered	N/A	Soapstone	100.00	500.00	50000.00	1250.00	1250.00	0.00	2500.00	52500.00
177	01/03/2023 07:07 PM	IM23894000177	02/03/2023 05:31 PM	UK04CB1944	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00

Page 8 of 13

Print Date and Time 22-Nov-2023 12:34:15 PM

Sr.No.	Date	Form No	Valid Upto	Vehicle No	Purchaser	Purchaser GSTIN	Mineral	Weight (Quintal)	Rate/ Quintal	Sale Value w/o Tax (₹)	SGST (₹)	CGST (₹)	IGST (₹)	Payble Tax (₹)	Sale Value With Tax
178	01/03/2023 07:08 PM	IM23894000178	02/03/2023 05:32 PM	UK04CC0166	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
179	02/03/2023 09:32 AM	IM23894000179	03/03/2023 07:56 AM	UK04CB2413	Unregistered	N/A	Soapstone	90.00	500.00	45000.00	1125.00	1125.00	0.00	2250.00	47250.00
180	02/03/2023 09:37 AM	IM23894000180	03/03/2023 08:01 AM	UK04CB8745	Unregistered	N/A	Soapstone	70.00	500.00	35000.00	875.00	875.00	0.00	1750.00	36750.00
181	02/03/2023 09:48 AM	IM23894000181	03/03/2023 08:12 AM	UK04CB8960	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
182	02/03/2023 12:18 PM	IM23894000182	03/03/2023 10:42 AM	UK04CA8296	Unregistered	N/A	Soapstone	100.00	500.00	50000.00	1250.00	1250.00	0.00	2500.00	52500.00
183	02/03/2023 06:05 PM	IM23894000183	03/03/2023 04:29 PM	UK04CB0662	Unregistered	N/A	Soapstone	60.00	500.00	30000.00	750.00	750.00	0.00	1500.00	31500.00
184	03/03/2023 11:05 AM	IM23894000184	04/03/2023 09:29 AM	UK04CB8967	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
185	03/03/2023 11:08 AM	IM23894000185	04/03/2023 09:32 AM	UK04CB6392	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
186	03/03/2023 11:10 AM	IM23894000186	04/03/2023 09:34 AM	UK04CB0480	Unregistered	N/A	Soapstone	100.00	500.00	50000.00	1250.00	1250.00	0.00	2500.00	52500.00
187	03/03/2023 03:24 PM	IM23894000187	04/03/2023 01:48 PM	UK04CA9809	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
188	03/03/2023 03:27 PM	IM23894000188	04/03/2023 01:51 PM	UK05CA8599	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
189	03/03/2023 04:58 PM	IM23894000189	04/03/2023 03:22 PM	UK04CA9693	Unregistered	N/A	Soapstone	90.00	500.00	45000.00	1125.00	1125.00	0.00	2250.00	47250.00
190	04/03/2023 03:16 PM	IM23894000190	05/03/2023 01:40 PM	UK04CA9512	Unregistered	N/A	Soapstone	70.00	500.00	35000.00	875.00	875.00	0.00	1750.00	36750.00
191	05/03/2023 10:28 AM	IM23894000191	06/03/2023 08:52 AM	UK04CC0386	Unregistered	N/A	Soapstone	80.00	500.00	40000.00	1000.00	1000.00	0.00	2000.00	42000.00
192	05/03/2023 12:19 PM	IM23894000192	06/03/2023 10:43 AM	UK04CB8596	Unregistered	N/A	Soapstone	130.00	500.00	65000.00	1625.00	1625.00	0.00	3250.00	68250.00
193	05/03/2023 12:25 PM	IM23894000193	06/03/2023 10:49 AM	UK05CA1292	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
194	06/03/2023 10:47 AM	IM23894000194	07/03/2023 09:11 AM	UK04CB1924	Unregistered	N/A	Soapstone	100.00	500.00	50000.00	1250.00	1250.00	0.00	2500.00	52500.00
195	07/03/2023 01:50 PM	IM23894000195	08/03/2023 12:14 PM	UK04CB0662	Unregistered	N/A	Soapstone	70.00	500.00	35000.00	875.00	875.00	0.00	1750.00	36750.00
196	09/03/2023 11:19 AM	IM23894000196	10/03/2023 09:43 AM	UK04CB8967	Unregistered	N/A	Soapstone	90.00	500.00	45000.00	1125.00	1125.00	0.00	2250.00	47250.00
197	09/03/2023 11:21 AM	IM23894000197	10/03/2023 09:45 AM	UK04CB0480	Unregistered	N/A	Soapstone	80.00	500.00	40000.00	1000.00	1000.00	0.00	2000.00	42000.00
198	09/03/2023 11:23 AM	IM23894000198	10/03/2023 09:47 AM	UK04CA8993	Unregistered	N/A	Soapstone	70.00	500.00	35000.00	875.00	875.00	0.00	1750.00	36750.00
199	09/03/2023 11:26 AM	IM23894000199	10/03/2023 09:50 AM	UK04CB6392	Unregistered	N/A	Soapstone	90.00	500.00	45000.00	1125.00	1125.00	0.00	2250.00	47250.00
200	09/03/2023 11:28 AM	IM23894000200	10/03/2023 09:52 AM	UK04CB8960	Unregistered	N/A	Soapstone	90.00	500.00	45000.00	1125.00	1125.00	0.00	2250.00	47250.00

Page 9 of 13

Print Date and Time: 22-Nov-2023 12:34:15 PM

Sr.No.	Date	Form No	Valid Upto	Vehicle No	Purchaser	Purchaser GSTIN	Mineral	Weight (Quintal)	Rate/ Quintal	Sale Value w/o Tax (₹)	SGST (₹)	CGST (₹)	IGST (₹)	Payble Tax (₹)	Sale Value With Tax
201	09/03/2023 11:30 AM	IM23894000201	10/03/2023 09:54 AM	UK04CB9614	Unregistered	N/A	Soapstone	90.00	500.00	45000.00	1125.00	1125.00	0.00	2250.00	47250.00
202	09/03/2023 11:34 AM	IM23894000202	10/03/2023 09:58 AM	UK04CC0166	Unregistered	N/A	Soapstone	90.00	500.00	45000.00	1125.00	1125.00	0.00	2250.00	47250.00
203	09/03/2023 05:32 PM	IM23894000203	10/03/2023 03:56 PM	UK04CA8296	Unregistered	N/A	Soapstone	80.00	500.00	40000.00	1000.00	1000.00	0.00	2000.00	42000.00
204	09/03/2023 05:35 PM	IM23894000204	10/03/2023 03:59 PM	UK04CB2413	Unregistered	N/A	Soapstone	70.00	500.00	35000.00	875.00	875.00	0.00	1750.00	36750.00
205	10/03/2023 12:22 PM	IM23894000205	11/03/2023 10:46 AM	UK04CB8839	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
206	10/03/2023 12:26 PM	IM23894000206	11/03/2023 10:50 AM	UK05CA1292	Unregistered	N/A	Soapstone	90.00	500.00	45000.00	1125.00	1125.00	0.00	2250.00	47250.00
207	10/03/2023 12:31 PM	IM23894000207	11/03/2023 10:55 AM	UK04CA3186	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
208	10/03/2023 12:34 PM	IM23894000208	11/03/2023 10:58 AM	UK04CB0655	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
209	10/03/2023 03:25 PM	IM23894000209	11/03/2023 01:49 PM	UK04CB9734	Unregistered	N/A	Soapstone	100.00	500.00	50000.00	1250.00	1250.00	0.00	2500.00	52500.00
210	10/03/2023 03:28 PM	IM23894000210	11/03/2023 01:52 PM	UK04CA8599	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
211	10/03/2023 03:31 PM	IM23894000211	11/03/2023 01:55 PM	UK04CA9809	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
212	11/03/2023 10:18 AM	IM23894000212	12/03/2023 08:42 AM	UK04CA9693	Unregistered	N/A	Soapstone	90.00	500.00	45000.00	1125.00	1125.00	0.00	2250.00	47250.00
213	11/03/2023 06:33 PM	IM23894000213	12/03/2023 04:57 PM	UK04CA9512	Unregistered	N/A	Soapstone	70.00	500.00	35000.00	875.00	875.00	0.00	1750.00	36750.00
214	12/03/2023 10:06 AM	IM23894000214	13/03/2023 08:30 AM	UK04CB6392	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
215	12/03/2023 02:36 PM	IM23894000215	13/03/2023 01:00 PM	UK04CB8967	Unregistered	N/A	Soapstone	120.00	500.00	60000.00	1500.00	1500.00	0.00	3000.00	63000.00
216	13/03/2023 03:42 PM	IM23894000216	14/03/2023 02:06 PM	UK04CC0166	Unregistered	N/A	Soapstone	120.00	600.00	72000.00	1800.00	1800.00	0.00	3600.00	75600.00
217	13/03/2023 04:48 PM	IM23894000217	14/03/2023 03:12 PM	UK04CB3944	Unregistered	N/A	Soapstone	120.00	600.00	72000.00	1800.00	1800.00	0.00	3600.00	75600.00
218	14/03/2023 10:07 AM	IM23894000218	15/03/2023 08:31 AM	UK04CB0480	Unregistered	N/A	Soapstone	100.00	500.00	50000.00	1250.00	1250.00	0.00	2500.00	52500.00
219	14/03/2023 01:08 PM	IM23894000219	15/03/2023 11:32 AM	UK04CA8296	Unregistered	N/A	Soapstone	120.00	600.00	72000.00	1800.00	1800.00	0.00	3600.00	75600.00
220	14/03/2023 06:46 PM	IM23894000220	15/03/2023 05:10 PM	UK04CB0662	Unregistered	N/A	Soapstone	60.00	600.00	36000.00	900.00	900.00	0.00	1800.00	37800.00
221	14/03/2023 06:48 PM	IM23894000221	15/03/2023 05:12 PM	UK04CB5062	Unregistered	N/A	Soapstone	80.90	600.00	48540.00	1213.50	1213.50	0.00	2427.00	50967.00
222	15/03/2023 03:59 PM	IM23894000222	16/03/2023 02:23 PM	UK04CB7369	Unregistered	N/A	Soapstone	120.00	600.00	72000.00	1800.00	1800.00	0.00	3600.00	75600.00
223	15/03/2023 04:02 PM	IM23894000223	16/03/2023 02:26 PM	UK04CB8967	Unregistered	N/A	Soapstone	120.00	600.00	72000.00	1800.00	1800.00	0.00	3600.00	75600.00

Page 10 of 13

Print Date and Time 22-Nov-2023 12:34:15 PM

Sr.No.	Date	Form No	Valid Upto	Vehicle No	Purchaser	Purchaser GSTIN	Mineral	Weight (Quintal)	Rate/ Quintal	Sale Value w/o Tax (₹)	SGST (₹)	CGST (₹)	IGST (₹)	Payble Tax (₹)	Sale Value With Tax
224	15/03/2023 05:27 PM	IM23894000224	15/03/2023 07:57 PM	UK04CA9693	Unregistered	N/A	Soapstone	120.00	600.00	72000.00	1800.00	1800.00	0.00	3600.00	75600.00
225	16/03/2023 10:06 AM	IM23894000225	17/03/2023 08:30 AM	UK04CB6392	Unregistered	N/A	Soapstone	120.00	600.00	72000.00	1800.00	1800.00	0.00	3600.00	75600.00
226	16/03/2023 02:18 PM	IM23894000226	17/03/2023 12:42 PM	UK04CB2413	Unregistered	N/A	Soapstone	110.00	600.00	66000.00	1650.00	1650.00	0.00	3300.00	69300.00
227	16/03/2023 03:13 PM	IM23894000227	17/03/2023 01:37 PM	UK04CA9512	Unregistered	N/A	Soapstone	80.00	600.00	48000.00	1200.00	1200.00	0.00	2400.00	50400.00
228	17/03/2023 06:29 PM	IM23894000228	18/03/2023 04:53 PM	UK04CB0480	Unregistered	N/A	Soapstone	110.00	600.00	66000.00	1650.00	1650.00	0.00	3300.00	69300.00
229	18/03/2023 10:03 AM	IM23894000229	19/03/2023 08:27 AM	UK04CA8993	Unregistered	N/A	Soapstone	115.00	600.00	69000.00	1725.00	1725.00	0.00	3450.00	72450.00
230	18/03/2023 05:00 PM	IM23894000230	19/03/2023 03:24 PM	UK04CB0662	Unregistered	N/A	Soapstone	75.00	600.00	45000.00	1125.00	1125.00	0.00	2250.00	47250.00
231	18/03/2023 05:21 PM	IM23894000231	19/03/2023 03:45 PM	UK04CB8839	Unregistered	N/A	Soapstone	120.00	600.00	72000.00	1800.00	1800.00	0.00	3600.00	75600.00
232	19/03/2023 11:49 AM	IM23894000232	20/03/2023 10:13 AM	UK04CB0416	Unregistered	N/A	Soapstone	120.00	600.00	72000.00	1800.00	1800.00	0.00	3600.00	75600.00
233	19/03/2023 02:05 PM	IM23894000233	20/03/2023 12:29 PM	UK04CB8967	Unregistered	N/A	Soapstone	120.00	600.00	72000.00	1800.00	1800.00	0.00	3600.00	75600.00
234	19/03/2023 04:24 PM	IM23894000234	20/03/2023 02:48 PM	UK04CB6392	Unregistered	N/A	Soapstone	120.00	600.00	72000.00	1800.00	1800.00	0.00	3600.00	75600.00
235	20/03/2023 10:13 AM	IM23894000235	21/03/2023 08:37 AM	UK04CB5062	Unregistered	N/A	Soapstone	120.00	600.00	72000.00	1800.00	1800.00	0.00	3600.00	75600.00
236	20/03/2023 12:50 PM	IM23894000236	21/03/2023 11:14 AM	UK04CB9614	Unregistered	N/A	Soapstone	120.00	600.00	72000.00	1800.00	1800.00	0.00	3600.00	75600.00
237	20/03/2023 12:52 PM	IM23894000237	21/03/2023 11:16 AM	UK04CB8960	Unregistered	N/A	Soapstone	120.00	600.00	72000.00	1800.00	1800.00	0.00	3600.00	75600.00
238	20/03/2023 12:54 PM	IM23894000238	21/03/2023 11:18 AM	UK04CA8296	Unregistered	N/A	Soapstone	120.00	600.00	72000.00	1800.00	1800.00	0.00	3600.00	75600.00
239	21/03/2023 03:18 PM	IM23894000239	22/03/2023 01:42 PM	UK04CA9693	Unregistered	N/A	Soapstone	90.00	600.00	54000.00	1350.00	1350.00	0.00	2700.00	56700.00
240	21/03/2023 03:20 PM	IM23894000240	22/03/2023 01:44 PM	UK04CB8914	Unregistered	N/A	Soapstone	90.00	600.00	54000.00	1350.00	1350.00	0.00	2700.00	56700.00
241	17/05/2023 10:46 AM	IM23894000241	18/05/2023 11:10 AM	UK04CB6392	Unregistered	N/A	Soapstone	110.00	700.00	77000.00	1925.00	1925.00	0.00	3850.00	80850.00
242	17/05/2023 05:46 PM	IM23894000242	18/05/2023 04:10 PM	UK04CB8839	Unregistered	N/A	Soapstone	130.00	700.00	91000.00	2275.00	2275.00	0.00	4550.00	95550.00
243	20/05/2023 11:00 AM	IM23894000243	21/05/2023 07:06 AM	UK04CB8967	Unregistered	N/A	Soapstone	130.00	700.00	91000.00	2275.00	2275.00	0.00	4550.00	95550.00
244	20/05/2023 11:02 AM	IM23894000244	21/05/2023 07:08 AM	UK04CB6392	Unregistered	N/A	Soapstone	130.00	700.00	91000.00	2275.00	2275.00	0.00	4550.00	95550.00
245	22/05/2023 02:45 PM	IM23894000245	23/05/2023 01:09 PM	UK04CC1238	Unregistered	N/A	Soapstone	140.00	700.00	98000.00	2450.00	2450.00	0.00	4900.00	102900.00
246	22/05/2023 02:49 PM	IM23894000246	23/05/2023 01:13 PM	UK04CB8839	Unregistered	N/A	Soapstone	130.00	700.00	91000.00	2275.00	2275.00	0.00	4550.00	95550.00

Sr.No.	Date	Form No	Valid Upto	Vehicle No	Purchaser	Purchaser GSTIN	Mineral	Weight (Quintal)	Rate/Quintal	Sale Value w/o Tax (₹)	SGST (₹)	CGST (₹)	IGST (₹)	Payable Tax (₹)	Sale Value With Tax
247	23/05/2023 02:11 PM	IM23894000247	24/05/2023 12:35 PM	UK04CC0166	Unregistered	N/A	Soapstone	135.20	700.00	94640.00	2366.00	2366.00	0.00	4732.00	99372.00
248	24/05/2023 11:57 AM	IM23894000248	25/05/2023 10:21 AM	UK04CB8967	Unregistered	N/A	Soapstone	130.00	700.00	91000.00	2275.00	2275.00	0.00	4550.00	95550.00
249	24/05/2023 11:59 AM	IM23894000249	25/05/2023 10:23 AM	UK04CB6392	Unregistered	N/A	Soapstone	120.00	700.00	84000.00	2100.00	2100.00	0.00	4200.00	88200.00
250	25/05/2023 03:47 PM	IM23894000250	26/05/2023 02:11 PM	UK04CB0480	Unregistered	N/A	Soapstone	100.00	700.00	70000.00	1750.00	1750.00	0.00	3500.00	73500.00
251	26/05/2023 05:08 PM	IM23894000251	27/05/2023 03:32 PM	UK04CA9693	Unregistered	N/A	Soapstone	100.00	700.00	70000.00	1750.00	1750.00	0.00	3500.00	73500.00
252	26/05/2023 05:13 PM	IM23894000252	27/05/2023 03:37 PM	UK02CA0238	Unregistered	N/A	Soapstone	120.00	700.00	84000.00	2100.00	2100.00	0.00	4200.00	88200.00
253	26/05/2023 05:17 PM	IM23894000253	27/05/2023 03:41 PM	UK02CA1238	Unregistered	N/A	Soapstone	120.00	700.00	84000.00	2100.00	2100.00	0.00	4200.00	88200.00
254	27/05/2023 11:41 AM	IM23894000254	28/05/2023 10:05 AM	UK04CB8870	Unregistered	N/A	Soapstone	130.00	700.00	91000.00	2275.00	2275.00	0.00	4550.00	95550.00
255	27/05/2023 01:53 PM	IM23894000255	28/05/2023 12:17 PM	UK04CA9099	Unregistered	N/A	Soapstone	150.00	700.00	105000.00	2625.00	2625.00	0.00	5250.00	110250.00
256	27/05/2023 01:56 PM	IM23894000256	28/05/2023 12:20 PM	UK04CB9614	Unregistered	N/A	Soapstone	130.00	700.00	91000.00	2275.00	2275.00	0.00	4550.00	95550.00
257	27/05/2023 04:51 PM	IM23894000257	28/05/2023 03:15 PM	UK04CC0477	Unregistered	N/A	Soapstone	140.00	700.00	98000.00	2450.00	2450.00	0.00	4900.00	102900.00
258	27/05/2023 04:53 PM	IM23894000258	28/05/2023 03:19 PM	UK04CB8967	Unregistered	N/A	Soapstone	130.00	700.00	91000.00	2275.00	2275.00	0.00	4550.00	95550.00
259	28/05/2023 10:25 AM	IM23894000259	29/05/2023 08:49 AM	UK04CB0899	Unregistered	N/A	Soapstone	120.00	700.00	84000.00	2100.00	2100.00	0.00	4200.00	88200.00
260	28/05/2023 10:27 AM	IM23894000260	29/05/2023 08:51 AM	UK04CB6392	Unregistered	N/A	Soapstone	120.00	700.00	84000.00	2100.00	2100.00	0.00	4200.00	88200.00
261	29/05/2023 12:43 PM	IM23894000261	30/05/2023 01:43 PM	UK04CC0621	Unregistered	N/A	Soapstone	130.00	700.00	91000.00	2275.00	2275.00	0.00	4550.00	95550.00
262	30/05/2023 10:18 AM	IM23894000262	31/05/2023 08:42 AM	UK04CB8967	Unregistered	N/A	Soapstone	130.00	500.00	65000.00	1625.00	1625.00	0.00	3250.00	68250.00
263	30/05/2023 10:20 AM	IM23894000263	31/05/2023 08:44 AM	UK04CB8870	Unregistered	N/A	Soapstone	130.00	500.00	65000.00	1625.00	1625.00	0.00	3250.00	68250.00
264	30/05/2023 02:10 PM	IM23894000264	31/05/2023 12:34 PM	UK04CB8960	Unregistered	N/A	Soapstone	140.00	700.00	98000.00	2450.00	2450.00	0.00	4900.00	102900.00
265	30/05/2023 06:58 PM	IM23894000265	31/05/2023 05:22 PM	UK04CB8839	Unregistered	N/A	Soapstone	135.00	700.00	94500.00	2362.50	2362.50	0.00	4725.00	99225.00
266	31/05/2023 09:57 AM	IM23894000266	01/06/2023 08:21 AM	UK04CC0535	Unregistered	N/A	Soapstone	140.00	700.00	98000.00	2450.00	2450.00	0.00	4900.00	102900.00
267	31/05/2023 09:59 AM	IM23894000267	01/06/2023 08:23 AM	UK04CB6392	Unregistered	N/A	Soapstone	130.00	700.00	91000.00	2275.00	2275.00	0.00	4550.00	95550.00
268	31/05/2023 12:15 PM	IM23894000268	01/06/2023 10:39 AM	UK04CB7369	Unregistered	N/A	Soapstone	140.00	700.00	98000.00	2450.00	2450.00	0.00	4900.00	102900.00
269	31/05/2023 12:17 PM	IM23894000269	01/06/2023 10:41 AM	UK04CB0655	Unregistered	N/A	Soapstone	165.00	700.00	115500.00	2887.50	2887.50	0.00	5775.00	121275.00

Page 12 of 13

Print Date and Time 22-Nov-2023 12:34:15 PM

Sr.No.	Date	Form No	Valid Upto	Vehicle No	Purchaser	Purchaser GSTIN	Mineral	Weight (Quintal)	Rate/ Quintal	Sale Value w/o Tax (₹)	SGST (₹)	CGST (₹)	IGST (₹)	Payble Tax (₹)	Sale Value With Tax
270	01/06/2023 01:02 PM	IM23894000270	02/06/2023 11:26 AM	UK04CC0166	Unregistered	N/A	Soapstone	100.00	700.00	70000.00	1750.00	1750.00	0.00	3500.00	73500.00
271	01/06/2023 01:04 PM	IM23894000271	02/06/2023 11:28 AM	UK04CA9693	Unregistered	N/A	Soapstone	100.00	700.00	70000.00	1750.00	1750.00	0.00	3500.00	73500.00
272	03/06/2023 02:34 PM	IM23894000272	04/06/2023 12:58 PM	UK04CB8967	Unregistered	N/A	Soapstone	120.00	700.00	84000.00	2100.00	2100.00	0.00	4200.00	88200.00
273	03/06/2023 02:37 PM	IM23894000273	04/06/2023 01:01 PM	UK04CB0480	Unregistered	N/A	Soapstone	110.00	700.00	77000.00	1925.00	1925.00	0.00	3850.00	80850.00
274	10/06/2023 10:07 AM	IM23894000274	11/06/2023 08:31 AM	UK04CA9693	Unregistered	N/A	Soapstone	119.80	700.00	83860.00	2096.50	2096.50	0.00	4193.00	88053.00
275	11/06/2023 01:21 PM	IM23894000275	12/06/2023 11:45 AM	UK04CB8839	Unregistered	N/A	Soapstone	135.00	700.00	94500.00	2362.50	2362.50	0.00	4725.00	99225.00
276	12/06/2023 12:05 PM	IM23894000276	13/06/2023 10:29 AM	UK04CB0480	Unregistered	N/A	Soapstone	120.00	700.00	84000.00	2100.00	2100.00	0.00	4200.00	88200.00
277	15/06/2023 09:34 AM	IM23894000277	16/06/2023 07:58 AM	UK04CB8967	Unregistered	N/A	Soapstone	120.00	700.00	84000.00	2100.00	2100.00	0.00	4200.00	88200.00
278	15/06/2023 09:36 AM	IM23894000278	16/06/2023 08:00 AM	UK04CB6392	Unregistered	N/A	Soapstone	120.00	700.00	84000.00	2100.00	2100.00	0.00	4200.00	88200.00
279	15/06/2023 09:40 AM	IM23894000279	16/06/2023 08:04 AM	UK04CB8839	Unregistered	N/A	Soapstone	134.40	700.00	94080.00	2352.00	2352.00	0.00	4704.00	98784.00
<b>Grand Total</b>								<b>32377.60</b>		<b>17394291.38</b>	<b>434857.31</b>	<b>434857.31</b>	<b>0.00</b>	<b>869714.62</b>	<b>18264066.00</b>

*File*  
(Dms)

उत्तराखण्ड शासन  
औद्योगिक विकास अनुभाग - 1  
संख्या: 2240/VII-1/2018/1(13)/18  
देहरादून, दिनांक: 12 अक्टूबर, 2018

## कार्यालय धाम

जनपद पिथौरागढ़ तहसील मुनस्यारी के ग्राम बजेता में कुल 17967 हे० भूमि में उप खनिज सोपस्टोन का खनन पट्टा वाहने हेतु मै० जे०डी० गिनरल्स पी० राजेन्द्र सिंह दफौटी पुत्र राजे श्री नन्दन सिंह दफौटी, बी-54, जज फार्म, छोटी मुखानी, हल्द्वानी, जनपद नैनीताल के आवेदन पत्र जो जिलाधिकारी कार्यालय में दिनांक 10.8.2017 को प्रस्तुत किया गया, के क्रम में इस आशय पत्र (Letter of Intent) के माध्यम से राज्य सरकार मै० जे०डी० गिनरल्स पी० राजेन्द्र सिंह दफौटी पुत्र राजे श्री नन्दन सिंह दफौटी, बी-54, जज फार्म, छोटी मुखानी, हल्द्वानी, जनपद नैनीताल के पक्ष में जनपद पिथौरागढ़, तहसील मुनस्यारी के ग्राम बजेता में कुल 17967 हे० भूमि में उत्तराखण्ड गौण खनिज नीति, 2015 (यथासंशोधित, 2017) के प्रावधानानुसार उपखनिज सोपस्टोन का 50 वर्ष की अवधि हेतु खनन पट्टा स्वीकृत करने की मंशा रखती है। आवेदक यदि उक्त खनन पट्टा लेने हेतु सहमत हों तो निम्नलिखित शर्तों का अनुपालन पत्र प्राप्ति के छः माह में प्रस्तुत करें, जिससे खनन पट्टे की औपचारिक स्वीकृति जारी की जा सके :-

1. आवेदक द्वारा उत्तराखण्ड गौण खनिज नीति, 2015, यथासंशोधित, 2017 के नियमों/प्रतिबन्धों पर लिखित सहमति पत्र।
2. उत्तराखण्ड गौण खनिज नीति, 2015 के प्रस्तर 3(दो)(5) के अनुसार पट्टाधारक द्वारा खनन योजना संबंधित खान अधिकारी/उप निदेशक (खनन) के समक्ष ₹ 20,000/-की धनराशि निर्धारित लेखाशीर्षक में ट्रेजरी चालान के माध्यम से जमा कराने के उपरान्त चालान की प्रति के साथ प्रस्तुत की जायेगी।
3. आवेदक द्वारा उत्तराखण्ड गौण खनिज नीति, 2015 के प्रस्तर-3(ग्यारह) में शासनादेश संख्या-1589/VII-1/2015/68-ख/2015, दिनांक 7 अक्टूबर 2015 के द्वारा किये गये संशोधन के अनुसार, बैंक गारन्टी ₹ 1.00 लाख मैनुअल माईनिंग एवं ₹ 2.00 लाख मशीनीकृत माईनिंग हेतु निदेशक के पक्ष में प्रस्तुत करनी होगी।
4. उत्तराखण्ड गौण खनिज नीति, 2015 के प्रस्तर-7 के अनुसार पट्टाधारक को खनन पट्टे में पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार की अधिसूचना का०आ० 2601 (अ) दिनांक 07 अक्टूबर 2014 के क्रम में जारी शासनादेश संख्या 1621/VII-1/212-ख /2014, दिनांक 17 दिसम्बर 2014 के अनुसार पर्यावरणीय अनुमति प्राप्त किया जाना आवश्यक होगा।
5. उत्तराखण्ड गौण खनिज नीति, 2015 के प्रस्तर-8 के अनुसार आवेदक को प्रतिभूति धनराशि ₹ 10,000/- निदेशक, भूतत्व एवं खनिकर्म के पक्ष में बन्धक करना होगा।
6. आवेदक को खनन पट्टे का जी०एस०टी० नम्बर देना अनिवार्य होगा।
7. राजस्व विभाग द्वारा निजी भूमि धारकों की सूची खसरा विवरण सहित साफ्ट कापी एवं हार्ड कापी ए-4 साईज में निदेशालय एवं शासन को उपलब्ध करायी जायेगी।
8. खनन पट्टा क्षेत्रान्तर्गत सार्वजनिक उपयोग की भूमि में खनन कार्य निषिद्ध रहेगा।
9. आवेदक खनन कार्य के दौरान स्थल में उपलब्ध सार्वजनिक सम्पत्ति, आवासीय भवन, सार्वजनिक स्थल भवन आदि को हानि नहीं पहुँचायेगा। हानि पहुँचाने की स्थिति में पट्टाधारक स्वयं जिम्मेदार होगा।
10. खनन पट्टा क्षेत्रान्तर्गत आने वाले वृक्षों की सुरक्षा का दायित्व आवेदक का होगा।
11. प्रस्तावित क्षेत्र का सीमाबन्धन भूतत्व एवं स्थलिक इकाई के अधिकारियों द्वारा राजस्व विभाग तथा प्रभागीय वनाधिकारी पिथौरागढ़ वन प्रभाग के प्रतिनिधि के द्वारा संयुक्त रूप से किया जायेगा। सीमाबन्धन के समय यदि क्षेत्र का कोई भाग आपतितजनक पाया जाता है तो उसे पृथक कर दिया जायेगा, जिसके फलस्वरूप क्षेत्र अथवा क्षेत्रफल में कोई परिवर्तन किया जाता है, तो वह आवेदक को मान्य होगा।

12. शासन के कार्यालय झाप संख्या-1457/VII-1/2017/68 ख/15, दिनांक 17 नवम्बर, 2017 के बिन्दु सं 6(वीन)(क)(2) के अनुसार आशय पत्र की समस्त शर्तों को पूर्ण किये जाने के पश्चात निदेशक भूतत्व एवं खनिकर्म इकाई की समस्त सार्वभूमि पर शासन द्वारा खनन पट्टा स्वीकृत किया जाएगा परन्तु पट्टाधारक द्वारा स्वीकृत क्षेत्र में खनन कार्य का प्रारम्भ संदर्भित पृष्ठान्तों की सहमति/अनामति के उपरान्त ही किया जाएगा।
13. आवेदक का खनन एवं राजकीय कमाना न होने के संबंध में जिलाधिकारी द्वारा निर्धारित प्रपत्र में अद्यतन अदेयता प्रमाण-पत्र तथा चरित्र प्रमाण-पत्र प्रस्तुत करना होगा।
14. आवेदक को आयकर/आयकर विवरणी जमा करा दिये जाने के संबंध में आयकर अधिकारी का अद्यतन प्रमाण-पत्र प्रस्तुत करना होगा। यदि आयकर देय नहीं हो तो इस आशय का शपथ-पत्र प्रस्तुत करना होगा।
15. आवेदक द्वारा सक्षम अधिकारी द्वारा प्रदत्त निवास प्रमाण पत्र प्रस्तुत करना होगा।

गरिमा सैकली  
संयुक्त सचिव

संख्या: 2248 (1)/VII-1/2018 तद्दिनांकित।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. निदेशक, भूतत्व एवं खनिकर्म इकाई, उद्योग निदेशालय, उत्तराखण्ड, देहरादून को उनके पत्र संख्या-1371/मुख०/144/बागे०/भूखनि०ई०/2017-18, दिनांक 13 सितम्बर, 2018 के सन्दर्भ में सूचनार्थ एवं निम्न निर्देशों के साथ कि उत्तराखण्ड गौण खनिज नीति, 2015 यथासंशोधित, 2017 के प्रावधानानुसार खनन पट्टा हेतु प्रस्ताव शासन को उपलब्ध कराने का कष्ट करें :-  
(क) इस आदेश द्वारा स्वीकृत क्षेत्र का सीमाबन्धन प्रत्येक दशा में इस आदेश की दिनांक से 60 दिवस में करा लिया जाय ताकि समयान्तर्गत पट्टाधारक द्वारा पट्टाविलेख का निष्पादन कराया जा सके।  
(ख) खनन पट्टा क्षेत्र के सीमाबन्धन की सूचना गय सीमाबन्धन रिपोर्ट, मानचित्र आदि के सीमाबन्धन पूर्ण किये जाने की दिनांक से 10 दिवस में शासन को प्रेषित कर दी जाये।  
(ग) सीमाबन्धन रिपोर्ट में यह प्रमाण पत्र अवश्य दिया जाये कि खनन पट्टे पर स्वीकृत क्षेत्र में सम्मिलित वन भूमि के अलावा कोई अन्य वन भूमि खनन पट्टा हेतु सीमाबन्धित क्षेत्र में सम्मिलित नहीं की गई है तथा सीमाबन्धित क्षेत्र की परिधि से कम से कम 100 मीटर की दूरी पर है।
2. जिलाधिकारी, पिथौरागढ़।
3. मै० जे०डी० मिनरल्स प्रो० राजेन्द्र सिंह दफौटी पुत्र स्व० श्री नन्दन सिंह दफौटी, बी-54, जज फार्म, छोटी मुखानी, हल्द्वानी, जनपद नैनीताल।
4. गार्ड फाईल।

आज्ञा से

(राजेन्द्र सिंह पतियाल)  
उप सचिव

भूतत्व एवं खनिकर्म इकाई, उद्योग निदेशालय उत्तराखण्ड,  
भोपालपानी, पोस्ट-बड़ासी, देहरादून।

संख्या 1257/मुख्य/खनन/144/पिथी/भूखनि0ई0/2018-19,  
कार्यालय-ज्ञाप

दिनांक 24 जुलाई, 2021

श्री जे0डी0 मिनरल्स प्रो0 राजेन्द्र सिंह दाफौटी, बी-54 जज फार्म छोटी मुखानी, हल्द्वानी, जनपद नैनीताल के पक्ष में औद्योगिक विकास अनुभाग-1 उत्तराखण्ड शासन के कार्यालय ज्ञाप संख्या 2248/VII-I/2018/1(13)/18 दिनांक 12-10-2018 के द्वारा जनपद पिथौरागढ़ की तहसील मुनस्यारी के ग्राम बजेता के क्षेत्रान्तर्गत 17.987 हे० भूमि में 50 वर्ष की अवधि हेतु स्वीकृत हेतु आशय पत्र (Letter of Intent) पर स्वीकृत क्षेत्र हेतु सीमांकित क्षेत्रफल 17.987 हे० की प्रस्तुत खनन योजना एवं उत्तरोत्तर खान बन्द करने की योजना को कार्यालय ज्ञाप संख्या 1762/खनन/गौण, खनिज-माइनिंग प्लान/28/भूखनि0ई0/2015-16, दिनांक 31 अक्टूबर, 2015, एवं पत्र संख्या 302/मुख्य/26(टी0सी0) भूखनि0ई0/2015-16 दिनांक 17 जून 2020 को जारी गार्ड लाईन के दृष्टिगत राज्य की भौगोलिक स्थिति एवं नव प्रस्तावित क्षेत्रों में ड्रिलिंग मशीन हेतु पहुंच मार्ग की कठिनाई के दृष्टिगत कार्यालय ज्ञाप संख्या 2138/मुख्य/26(टी0सी0) भूखनि0ई0/2015-16, दिनांक 28.11.2020 के द्वारा राज्य के अन्तर्गत नव प्रस्तावित खनन पट्टों हेतु क्षेत्र में खनिज का सत्यापन ट्रेडिंग-पिटिंग विधि से किये जाने की छूट प्रदान किये जाने तथा उत्तराखण्ड शासन के कार्यालय ज्ञाप संख्या 844/VII-I/2015/68-ख/2015 दिनांक 31 जुलाई, 2015 यथा संशोधित कार्यालय ज्ञाप संख्या 1589/VII-I/2015/68-ख/2015 दिनांक 07 अक्टूबर 2015 द्वारा जारी उत्तराखण्ड गौण खनिज नीति-2015 के प्रस्तर- 3 (दो) (1) एवं उत्तराखण्ड उपखनिज परिहार नियमावली 2001 के नियम 34 के अन्तर्गत प्रदत्त अधिकारों का प्रयोग करते हुए कार्यालय आदेश संख्या 469/खनन/भूखनि0ई0/2021-22 दिनांक 28 मई 2021 के द्वारा गठित समिति की संस्तुति दिनांक 22.07.2021 के क्रम में आर0क्यू0पी0 श्री पंकज पाण्डे, द्वारा तैयार की गयी खनन योजना एवं उत्तरोत्तर खान बन्द करने की योजना को वैज्ञानिक, तकनीकी एवं पर्यावरण सुरक्षा के दृष्टिकोण से खनन संकियाओं के सुनियोजित संचालन हेतु खनन कार्य सेमी मैकनाइज्ड माइनिंग से बिना ड्रिलिंग एवं ब्लास्टिंग के प्रथम वर्ष में 9435 टन, द्वितीय वर्ष में 11511 टन, तृतीय वर्ष में 13404 टन, चतुर्थ वर्ष में 15831 टन एवं पंचम वर्ष में 18250 टन के उत्पादन खनिज आंकलन, खनिज मण्डारण का सत्यापन हेतु प्रस्तुत खनन योजना एवं उत्तरोत्तर खान बन्द करने की योजना का अनुमोदन निम्नलिखित शर्तों/प्रतिबन्धों के अधीन किया जाता है :-

1. किसी भी स्तर पर यदि यह पाया जाता है कि दस्तावेज में दी गई, उपलब्ध कराई गई सूचनाएं असत्य अथवा गलत ढंग से दर्शायी गई हैं, तो दस्तावेज का अनुमोदन तत्काल प्रभाव से निरस्त कर दिया जायेगा।
2. खान एवं खनिज (विकास एवं विनियमन) अधिनियम 1957 एवं उत्तराखण्ड उपखनिज परिहार नियमावली-2001 के अन्तर्गत अपेक्षित कोई सूचना/विषय वस्तु का संगुप्त रखना/छिपाना यदि पाया जाता है और उसके सुधार हेतु कोई प्रस्ताव भी नहीं दिया जाता है, तो खनन योजना एवं उत्तरोत्तर खान बन्द करने की योजना का अनुमोदन तुरन्त प्रभाव से वापस लेना माना जायेगा।
3. खनन कार्य एवं खनिजों के खनिज अन्वेषण/खनिज मण्डारण/खनिज का आंकलन एवं सत्यापन अनुमोदित खनन योजना के अनुसार किया जाना होगा। अनुमोदित खनन योजना एवं उत्तरोत्तर खान बन्द करने की योजना का अनुपालन न किये जाने की दशा में खान एवं खनिज (विकास एवं विनियमन) अधिनियम 1957 एवं उत्तराखण्ड उपखनिज परिहार नियमावली-2001 के अनुसार कार्यवाही अमन में लायी जायेगी।
4. आवेदक द्वारा औद्योगिक विकास अनुभाग-1 उत्तराखण्ड शासन के कार्यालय ज्ञाप संख्या 2248/VII-I/2018/1(13)/18 दिनांक 12-10-2018 द्वारा निर्गत आशय पत्र (Letter of Intent) की समस्त शर्तों का अनुपालन किया जाना होगा।
5. आवेदक द्वारा खनन पट्टा स्वीकृति से पूर्व मशीनीकृत माइनिंग हेतु ₹० 200 लाख बैंक गारन्टी निदेशक भूतत्व एवं खनिकर्म मशीनीकृत हेतु निदेशक के पक्ष में प्रस्तुत करना आवश्यक होगा।
6. आवेदक द्वारा कार्यालय ज्ञाप संख्या 2248/VII-I/2018/1(13)/18 दिनांक 12-10-2018 आशय पत्र (Letter of Intent) की शर्त संख्या-4 के अनुसार आवेदक द्वारा पर्यावरण एवं जलवायु परिवर्तन मंत्रालय भारत सरकार की अधिसूचना का०अ० 2601(अ) दिनांक 07 अक्टूबर 2014 के क्रम में जारी शासनादेश सं० 1821/VII-I/212-ख/2014 दिनांक 17 दिसम्बर, 2014 के अनुसार पर्यावरणीय अनुमति प्राप्त किया जाना होगा एवं तदनुसार पर्यावरणीय अनुमति की समस्त शर्तों का अनुपालन किया जायेगा।
7. यह खनन योजना अन्य किसी अधिनियम जो कि खान या क्षेत्र पर लागू होते हैं या समय-समय पर राज्य सरकार या केन्द्र सरकार या अन्य किसी सक्षम द्वारा प्रख्यापित किये जाते हैं, को छोड़कर अनुमोदित की जाती है।
8. यह खनन योजना वन (संरक्षण) अधिनियम-1980, वन संरक्षण नियमावली 1981 और अन्य सम्बन्धित अधिनियम और नियमावली, आदेश और दिशा निर्देश जो कि इस खनन पट्टे पर समय-समय पर दिये जाये लागू होंगे।

9. अनुमोदित खनन योजना किसी भी प्रभावी माननीय न्यायालय, माओ ट्रिब्यूनल एवं किसी प्रकार के अन्य न्यायालय आदि के आदेश एवं दिशा निर्देश के लागू होने को बाधित नहीं करती है।
10. इस खनन योजना एवं उत्तरोत्तर खान बन्द करने की योजना का अनुमोदन किसी भी न्यायालय के सक्षम क्षेत्राधिकार के किसी आदेश या निर्देश पर प्रतिकूल प्रभाव डाले बिना किया गया है।
11. प्रत्येक छमाई में खनन क्षेत्र की अनुमोदित खनन योजना के अनुसार आंकलन जिला खान अधिकारी भूतत्व एवं खनिकर्म का प्राकल्पन आख्या प्रस्तुत की जानी होगी।
12. The Occupational safety Health and Working Conditions Code-2020 की अनुपालना की जानी होगी।
13. खनन योजना एवं उत्तरोत्तर खान बन्द करने की योजना का निष्पादन/क्रियान्वयन निपेठाशाखाओं/अधिसूचनाओं, अदि कोई हो तो के अन्तर्गत होने के अधीन होगा।
14. आवेदक जिस खेत में कार्य करेगा उस खेत की सूचना सम्बन्धित जनपद के जिलाधिकारी/जिला खान अधिकारी, एवं सम्बन्धित तहसील के उपजिलाधिकारी के कार्यालय को जिस खेत में खनन हो रहा है के भूस्वामी से किये गये अनुबन्ध की छाया प्रति खनन कार्य प्रारम्भ करने के 15 दिन पूर्व प्रस्तुत करेगा।
15. भू-संदर्भित खनन पट्टा प्लान्स सम्मिश्रण उपरान्त भू-संदर्भित वैक्टोराइज्ड खसरा प्लान से पूरी तरह मेल होना चाहिए इसके त्रुटिपूर्ण होने की दशा में सम्बन्धित आर०क्यू०पी तथा आशयपत्र धारक जिम्मेदार होंगे।
16. अनुमोदित खनन योजना की स्कैन प्रति सम्बन्धित जिलाधिकारी कार्यालय, जिला खान अधिकारी, भूतत्व एवं खनिकर्म इकाई, सम्बन्धित उपजिलाधिकारी एवं आवेदक को अभिलेखार्थ यथाशीघ्र प्रस्तुत करने का दायित्व सम्बन्धित आर०क्यू०पी०/आवेदक का होगा।  
संलग्नक: खनन योजना की अनुमोदित प्रति।

  
(बृजेश कुमार सैनी)  
निदेशक।

1257

पृष्ठांकन संख्या: /मू०ख०/खनन/144/पिथौरा/मू०खनि०ई०/2018-19तददिनांकित

प्रतिलिपि: निम्नलिखित को सूचनार्थ/आवश्यक कार्यवाही हेतु प्रेषित :

1. सचिव, खनन, उत्तराखण्ड शासन।
2. जिलाधिकारी, पिथौरागढ़।
3. सदस्य सचिव राज्यस्तरीय पर्यावरण समाघात निर्धारण प्राधिकरण (SEIAA) उत्तराखण्ड देहरादून।
4. सदस्य सचिव उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड आई०टी० पार्क देहरादून।
5. प्रभागीय वनाधिकारी वन प्रभाग पिथौरागढ़।
6. जिला खान अधिकारी, खनन, भूतत्व एवं खनिकर्म इकाई, पिथौरागढ़।
7. जे०डी० मिनरल्स प्रो० राजेन्द्र सिंह दाफौटी, बी-54 जज फार्म छोटी मुखानी, हल्द्वानी, जनपद नैनीताल।
8. श्री पंकज पाण्डे पुत्र श्री रमेश चन्द्र पाण्डे निवासी बी-213, श्री नाथजी बिहार सीतपुर लखनऊ।

  
(बृजेश कुमार सैनी)  
निदेशक।



राज्य स्तर पर्यावरण समाघात निर्धारण  
आधिकारण, उत्तराखण्ड, 653, इन्दिरानगर  
कालोनी, सीमाद्वार रोड, देहरादून- 248006  
(पर्यावरण, वन एवं जलवायु परिवर्तन  
मंत्रालय, भारत सरकार, नई दिल्ली द्वारा  
गठित)

दूरभाष: 0135-3510581

ईमेल: selaa.seac.uk@gmail.com



State Level Environment Impact  
Assessment Authority, 653,  
Indranagar Colony, Seemadwar  
Road, Dehradun- 248006  
(Constituted by Ministry of  
Environment, Forests and Climate  
Change Government of India.)  
Phone No- 0135-3510581  
Email- selaa.seac.uk@gmail.com

E.C.No-266-01(83)/2019

Dated-12-08-2021

To,

M/s J.D. Minerals,  
Shri Rajendra Singh Dafoti,  
R/O-B-54 Judge Farm, Chouk Mukhanl, Haldwani District-Nainital.

Sub: Environmental Clearance under EIA notification dated 14.09.2006 for Extraction of Soapstone at Vill- Bajeta, Tehsil- Munsari, Dist- Pithoragarh. (Area-17.967 Ha).

Kindly take reference to your online proposal No SIA/UK/MIN/66046/2021 submitted to SEIAA Uttarakhand regarding aforementioned subject. The details about the project site and proposal for EC as per the documents submitted by the project proponent is as under:-

S.No	Details	Reply
1	Name of the Proponent	M/s J.D. Minerals Shri Rajendra Singh Dafoti.
2	Project Site	Village: Bajeta, Tehsil - Munsyari, District- Pithoragarh
3	Project Site Coordinates	Latitude - 29°56'44.53"N to 29°57'13.58"N Longitude- 80°13'51.75"E to 80°14'08.96"E
4	Type of project	Mining as per Schedule 1(a) of EIA Notification 2006
5	Mine Lease Area	17.967 Ha
6	Project Category as per EIA Notification 2006	B-1
7	New or Ongoing Site	New Site
8	Letter of Intent	Letter of intent has been issued by state government to M/s J.D. MINERALS vide Letter No Vide LOI no. 2248/VII-1/2018/1(13)/18 dated 12.10.2018 for a period of 50 years.
9	Method of Mining	Opencast Mechanized Method
10	Total Mineable Reserve	250614 Tonnes
11	Estimated Quantity	68231 tonnes/annum
12	Thickness of soil	0.20m (average thickness)
13	Mining Shall be carried out from	In pit I 30m (from 1468mRL to 1438mRL) in pit II, 18m (From 1420mRL to 1402mRL).
14	Mine area under cluster	Applied area greater than 5.0hactare.
15	Slopes and ultimate face slope	Face slope of benches shall be 70° and the ultimate slope will be 38°
16	No. of Pits(Proposed Exploration)	Two Pits viz Pit-I & II
17	Project Cost/EMP Cost	₹67.34 Lacs ₹10.52 Lacs
18	Corporate Environment Responsibility (CER)	5 % of the project cost
19	Whether any tree felling is involved	No

The SEAC during its meeting held on 8<sup>th</sup> August, 2021 had undertaken appraisal of the above project. It has been found that the proposal is classified under Category B1 of EIA Notification 2006. The proponent has submitted PFR, EMP and other relevant documents as desired. After due examination of the relevant documents/certificates submitted by the project proponent and additional clarification furnished in response to its observations earlier, SEAC has recommended the grant of Environmental Clearance for the above project, subject to compliance of the EMP and other stipulated conditions. SEIAA during its meeting dated 10<sup>th</sup> - 11<sup>th</sup> August, 2021 considered the above proposal based on the recommendation of SEAC. After due examination and deliberation, the SEIAA Uttarakhand hereby accords Environmental Clearance for the above project under category B-1 of

*[Signature]*  
27

*[Signature]*

EIA notification 2006 (as amended from time to time) subject to the strict compliance with the General, Specific and other conditions mentioned below:-

**1- General Conditions**

1. The mining/extraction of mineral and progressive mine closure should be done as per the approved mine plan. The mine plan should have validity till the mining period
2. The Proponent will ensure that mine site should have well demarcated safety zone i.e. mining operation will not be carried out in the vicinity of 100 m from nearby bridges, educational institution or structures of historical importance.
3. The project area shall be strictly used for the activities permitted. The workers will be strictly instructed to not to enter in the adjoining forest and not to harm any wildlife and existing vegetation for their various needs. No work shall be carried out after sunset
4. The overall manpower will be restricted to bare minimum. Though mostly local labour will be deployed, but for the essential manpower staying at site, not fuel wood based support will be provided for cooking purpose.
5. Sufficient numbers of dustbins will be provided to labourers for collection of their daily use garbage, Bio-degradable & solid garbage will be collected in separated bins & proper disposal of these garbage will be ascertained.
6. At no stage mining shall be carried out after exhausting extraction of the estimated mineable quantity as stated above.
7. The mining operation would provide local employment and bring economic benefits to local population.
8. The Proponent should provide Eco-friendly toilets for the workforce. The workers shall be directed to use the sanitation facilities provided at project site and instructed not to litter the project site. Sufficient numbers of Bio-Toilets will be provide to workers at safe distance from river flow bed.
9. Wild Animals being sensitive to noise, no project activities shall be carried out at night (sunset to sunrise) time.
10. All workers shall be imparted basic knowledge regarding the Do's and Don'ts of working within Forest Areas.
11. Photography of the proposed mining site (preferably using Drone) should be done and submitted to SEIAA along with half-yearly compliance report.
12. The project proponent shall submit half yearly compliance report of stipulated conditions of Environment Clearance in soft copy through PARIVESH PORTAL given link: <https://parivesh.nic.in>. The compliance report shall also be e mailed to the Regional Office in Dehradun in [moef.ddn@gov.in](mailto:moef.ddn@gov.in)

**2- Conditions for operation phase**

1. The project proponent should advertise with basic details at least in two widely circulated local newspapers, within seven (7) days of the receipt of the clearance letter informing that the project has been accorded environmental clearance by the State Environment Impact Assessment Authority, Dehradun and a copy of the same be sent to the Regional Office of Ministry of Environment, Forest and Climate Change, Government of India located at 25 Subhash, Road Dehradun.
2. The legal status of the mining lease area shall remain unchanged and the Environment Clearance shall remain co-terminus with lease period. The mined lease area shall not be used for any purpose other than that specified in the proposal.
3. The mining/extraction of soapstone shall not be done without approved mine plan from designated authority. The mine plan should be revised every 5 years and no fresh mine plan shall be prepared without site inspection by designated authority.
4. The boundary of the mined lease area shall be demarcated on ground by erecting pillars, each inscribed with its serial number, DGPS coordinates, forward and back bearing, and distance from adjoining pillars etc. This demarcation will be ensured by the Revenue Department. A bench mark will be established to monitor depth of the mining. A safety zone of 7.5 mt (surrounding the mine site) shall be left free from mining.
5. The mining shall be carried out by open cast mechanized method without adopting drilling and blasting operation. The use of hand held mechanically driven equipment is permitted. The use of any electrically driven machinery shall remain prohibited and only hand held tools shall be used for extraction of the mineral.
6. Soapstone mining shall be carried out during sunrise to sunset period only. It shall not involve felling of trees and clearance of vegetation. There shall be no permanent construction at the site except temporary erection of first aid room, office, store, drinking water shed, rest shelter etc.
7. The process of mining and quantity of extractable mineral and subsequently progressive mine closure shall be as per the approved mine plan. The mining operation shall be carried out from Upper level to Lower level by formation of benching pattern. The maximum height of benches shall not exceed 1.5 mt and ultimate pit slope shall be kept at 38 degrees.

*[Signature]*  
28

*[Signature]*

8. The maximum permissible depth for mining of soapstone shall not exceed 6 meters or depth of ground water table whichever is less. During first five years of mining lease the depth of mining shall not exceed 3 meters. Mining beyond 6 meters will be considered after site visit by SEAC.
9. Extraction of minor mineral is permitted from 1<sup>st</sup> October of every year to 15<sup>th</sup> June of the subsequent year. It shall be ensured that no mining activity is carried out during the monsoon season. Workers should be advised and protected against flash flood during 1<sup>st</sup> June to 15<sup>th</sup> June and 1<sup>st</sup> Oct to 31<sup>st</sup> Oct during which there may be rains in the hills.
10. Reclamation of the mine lease area shall be through back filling, stabilization and cultivation. The waste and top soil generated during mining shall be temporarily stacked in external dump which will be subsequently vacated and back filled in mined out pits. The waste generated in the area will be backfilled during rains and land made suitable for cultivation. Back filling shall be done in a retreating manner from Lower level to Upper level. Mining activity and back filling shall be done simultaneously once space is available.
11. No disturbance to natural drainage system around the mining lease area shall be done. No mixing of wastes is allowed. The dump site shall be kept away from the nearby nallahs/water bodies and maintained at a distance of at least 100 meters. The external dump shall be protected against slide/slip by adopting suitable mechanical and vegetative measures. Proponent should construct a retaining wall, along the nallah side, with suitable height to protect soil erosion. The construction of toe wall, check dam and planting of grass species/soil binding dwarf species in dump yard shall be done.
12. The project proponent shall undertake transportation of mineral from pit head to road head manually or by mule. Further it shall strictly adhere to the norms of Transport Department in refraining from use of polluting and less fuel-efficient vehicles for transporting extracted minerals to final destination. There shall be no over loading of vehicles as against standard norms fixed by Central Government/State Government/Hon'ble Courts from time to time.
13. The project proponent shall regulate and maintain record of the quantity of soapstone extracted during a season. The monitoring shall be ensured by Mines Department/District Administration from time to time.
14. There shall be no labour camp in the mining lease area for the labour engaged in mining of soapstone. The labour engaged in mining shall be provided free fuel wood/alternate source of energy to avoid any pressure on adjoining forest land.
15. Proponent should submit surface water quality and ambient air quality monitoring report as committed in EMP, with suitable parameters.
16. Under corporate social responsibility proponent should develop community services such as drinking water, education, housing, sanitation, health, safety and medical facilities, public transportation and communication, social welfare etc.
17. The proponent shall erect eco-friendly mobile toilets for the workforce at site and shall ensure disposal of solid waste as per the existing provisions/rules/guidelines.
18. Minimum 18000 plants will be planted in nearby Van Panchayat first and second year followed by their maintenance in the next three years. The species selection shall be site specific and cater to the demand of the Van Panchayat. The Divisional Forest Officer, Pithoragarh shall ensure the compliance. Besides this the proponent shall develop 5 meter wide dense plantation of shrubs around the mining site.
19. The Geology and Mining department shall identify an agency for regular/periodical monitoring of quality of ground water of existing hand pumps and tube wells in the vicinity of the mining site.
20. The project proponent shall formulate a transparent and unbiased procedure for engagement of laborers for sustainable extraction of the minerals from the mining lease area. The project proponent shall ensure that maximum local labour be engaged and hence opportunities of employment be provided. The project proponent shall follow all safety measures for labour force engaged in accordance with relevant Acts/Rules.
21. The project proponent shall prepare the plan of mining in conformity with the mine lease conditions and the Rules prescribed in this regard thereby clearly delineating the 'No Work Zone' in the mine lease area i.e. at least 100 mt distance from Nallahs/Water Bodies, bridges, educational institution or structures of historical importance.
22. Effective safeguard measures, such as regular water sprinkling shall be carried out in critical areas prone to air pollution and having high levels of particulate matter such as loading and unloading point and all transfer points. It shall be ensured that the Ambient Air Quality parameters conform to the norms prescribed by the Central Pollution Control Board in this regard.
23. The project proponent shall provide protective respiratory devices to workers working in dusty areas and they shall also be provided with adequate training and information on safety and health aspects. Periodical medical examination of the workers engaged in the project shall be carried out and records maintained.
24. The proponent shall provide eco-friendly mobile toilets for the workforce at site and shall ensure disposal of solid waste as per the existing provisions/rules/guidelines.

*[Handwritten signature]*  
29

*[Handwritten signature]* 3

25. The project proponent shall ensure compliance to provisions of the all Acts, Rules, Regulations and Guidelines, for the time being in force, as applicable to the project
26. Photography of the proposed mining site as well as the plantation sites undertaken by the project proponent showing GPS coordinates should be done (preferably using Drone) and submitted to SEIAA and regional office of MoEF&CC, Govt of India at Dehradun along with half-yearly compliance report.
27. Project proponent will strictly comply with EMP/EIA.
28. Project proponent will have to submit EMP/EIA report to Mining Department (Lessee) and Pollution Control Board before getting work order/Consent to Established or Operate.
29. The project proponent shall submit half yearly compliance report of stipulated conditions of Environment Clearance in soft copy through PARIVESH PORTAL given link: <https://parivesh.nic.in>.

### 3- Entire Operation

- 1) The Environmental Clearance is being granted for mining/extraction of Soapstone in the approved Mine Lease Area. Legal status of the mining lease area shall remain unchanged and the Environmental Clearance is being granted only for the lease period. The mined lease area shall not be used for any purpose other than that specified in the proposal.
- 2) The maximum permissible depth for mining of Soapstone shall not exceed 6 meter or depth of ground water table whichever is less. During first five years of mining lease the depth of mining shall not exceed 3 meters. Mining beyond 6 meters shall be granted after site visit by SEAC. However, Authority may also visit the site in operational phase, whenever it is found to be necessary.
- 3) Reclamation of the mine lease area shall be through back filling, stabilization and cultivation. The waste and top soil generated during mining shall be temporarily stacked in external dump which will be subsequently vacated and back filled in mined out pits. The waste generated in the area will be backfilled during rains and land made suitable for cultivation. Back filling shall be done in a retreating manner from Lower level to Upper level. Mining activity and back filling shall be done simultaneously once space is available.
- 4) The dump site shall be kept away from the nearby nullahs/water bodies and maintained at a distance of at least 100 meters. The external dump shall be protected against slide/slip by adopting suitable mechanical and vegetative measures. The construction of toe wall, check dam and planting of grass species/soil binding dwarf species in dump yard shall be done as given in mining plan.
- 5) The project proponent shall undertake transportation of mineral from pit head to road head manually or by mule. Further it shall strictly adhere to the norms of Transport Department in refraining from use of polluting and less fuel-efficient vehicles for transporting extracted minerals to final destination. There shall be no over loading of vehicles as against standard norms fixed by Central Government/State Government/Hon'ble Courts from time to time.
- 6) The project proponent shall regulate and maintain record of the quantity of Soapstone extracted during a season. The monitoring shall be ensured by Mines Department/District Administration from time to time.
- 7) There shall be no labour camp in the mining lease area for the labour engaged in mining of Soapstone. The labour engaged in mining shall be provided free fuel wood/alternate source of energy to avoid any pressure on adjoining forest land.
- 8) The project proponent shall formulate a transparent and unbiased procedure for engagement of labourers for sustainable extraction of the minerals from the mining lease area. The project proponent shall ensure that maximum local labour be engaged and hence employment opportunity provided. The project proponent shall follow all safety measures for labour force engaged in accordance with relevant Acts/Rules.
- 9) Under CER, Project Proponent apart from other activities, will also install Solar lights and distribute forest fire fighting equipments to the local groups (Mahlamangal dal/Yuvakmangal dal/Vanpanchayat) in the adjoining villages close to forest areas in consultation with local Forest Officials.
- 10) The project proponent shall provide protective respiratory devices to workers working in dusty areas and they shall also be provided with adequate training and information on safety and health aspects. Periodical medical examination of the workers engaged in the project shall be carried out and records maintained.
- 11) The project proponent shall ensure compliance to provisions of the all Acts, Rules, Regulations and Guidelines, for the time being in force, as applicable to the project.
- 12) The above environmental safeguards shall be implemented in letter and spirit. The project proponent shall establish Environment Monitoring Cell and also submit six monthly compliance reports to this Authority and regional office of MoEF&CC, Govt of India at Dehradun.
- 13) The SEIAA reserves the right to include additional safeguard measures if found necessary and also to take action including revoking of the EC granted under provision of EIA Notification 2006. This EC is being granted subject to compliance of Hon'ble Court Orders issued from time to time

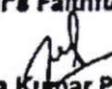
- 14) Any appeal against this Environment Clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under relevant section of the National Green Tribunal Act, 2010.
- 15) If it is found that if conditions laid down by the Authority are violated, the Authority may suspend or cancel this Environmental Clearance.

4- **Specific Conditions:- (To be followed by Director Industry, Geology and Mining Unit, Govt. of Uttarakhand).**

- 1- Mining and Geology department of the State Government should recalculate the maximum production levels and inform the Authority accordingly.
- 2- A study shall be carried out at least in over a year through mines and geology department to avoid over exploitation of mineral, which may adversely affect the dynamics of site. A copy of said study report shall be submitted to the Regional Office of the Ministry of Environment, Forest and Climate Change at Dehradun and SEIAA, Uttarakhand.
- 3- The Geology and Mining unit of Industry Department shall identify an agency for regular/periodical monitoring of quality of ground water of existing hand pumps and tube wells in the vicinity of the mining site.
- 4- Digital processing of the entire lease area using remote sensing technique should be done by Geology and Mining department regularly and report should be submitted to the Ministry of Environment and Forests, Regional office at Dehradun and SEIAA, Uttarakhand.

In view of the COVID-19 scenario, social distancing at work-place shall be maintained, and such other conditions and safeguard shall be ensured as directed by Government of India, Government of Uttarakhand and concerned District Magistrate from time to time.

Your's Faithfully

  
(Sushanta Kumar Pattnaik)  
Member Secretary,  
SEIAA, Uttarakhand

No - 266 01(83)/2019 dated- as above  
Copy for information and necessary action to:-

1. APCCF, Regional office (Central) MoEFCC Govt of India, 25 Subhash Road, Dehradun.
2. Additional Chief Secretary, Forests & Environment, Government of Uttarakhand, Dehradun.
3. Director Industries, Geology & Mining Unit Govt of Uttarakhand Dehradun
4. District Magistrate, Pithoragarh.
5. Member Secretary, UEPPCB, IT Park Dehradun.
6. Divisional Forest Officer, Pithoragarh.
7. Guard File for uploading in Parivesh Website.

  
(Sushanta Kumar Pattnaik)  
Member Secretary,  
SEIAA, Uttarakhand

  
DMO



*[Handwritten signature]*



*Handwritten signature or name, possibly 'L. H. H.' or similar.*



*Lyg*

GSTIN : 05AZJPM9351N1ZQ

2565 GST INVOICE

9758061283, 8938851509 472



# GOLDEN GREEN NURSERY

All Types of Plants, Indoor & Outdoor Plants, Flower Plants etc.

Bora Colony Nursery, Near Mandi Gate, Bareilly Road, Haldwani (Mainital) Uttarakhand

To, M/s. J.D Minerals Bajeta Mine  
 Address Village: Bajeta Pithoragarh Motinagar (Bareilly Road)  
 GSTIN 05AGCPD9628DI2Q

Sr. No. 292

Date 30 July 23

Sl. No.	PARTICULARS	HSN Code	Qty.	Rate	TOTAL VALUE			
					Exempted	GST 5%	GST 12%	GST 18%
①	Am Beju	0602	200	20	4000			
②	Ramrud	0602	100	15	1500			
③	Anar Beju	0602	50	20	1000			
④	Neebu	0602	50	15	750			
⑤	Santur Beju	0602	100	20	2000			
⑥	Mango tree	0602	1000	20	20000			

<b>BANK DETAILS</b> Name : Golden Green Nursery Bank : Axis Bank Branch : Talli Haldwani A/c. No. : 920020019764444 IFSC : UTIB0000584	Total Value without Tax				29250/-			
	CGST @ 0%	2½%	6%	9%				
	SGST @ 0%	2½%	6%	9%				
	IGST @ 0%	5%	12%	18%				
	Total Value with Tax				29250/-			
	<b>GRAND TOTAL</b>				<b>29250/-</b>			

- Goods once sold will not be taken back.
- All Disputes subject to Haldwani Jurisdiction only.
- E. & O.E.

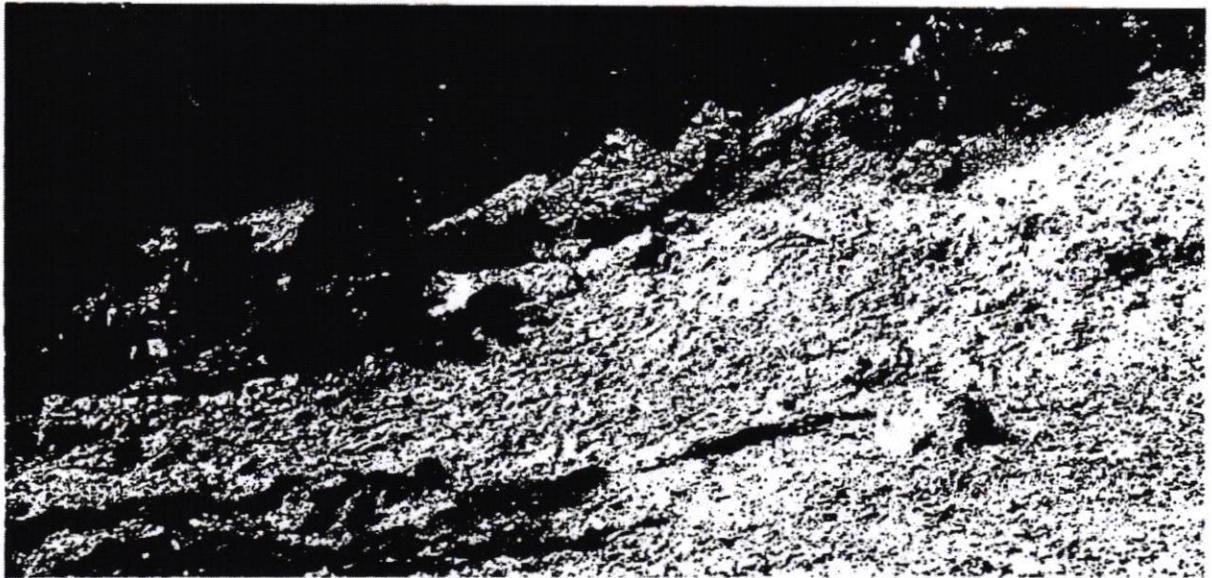
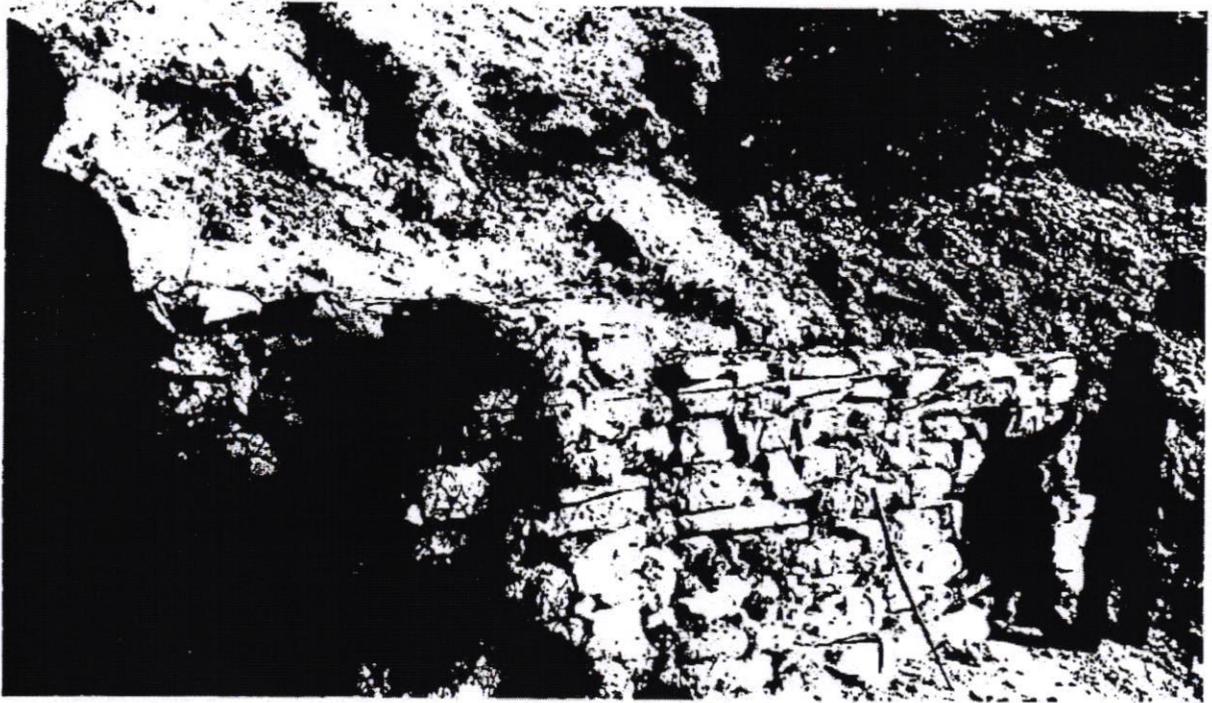
For - **GOLDEN GREEN NURSERY**

*[Signature]*  
35

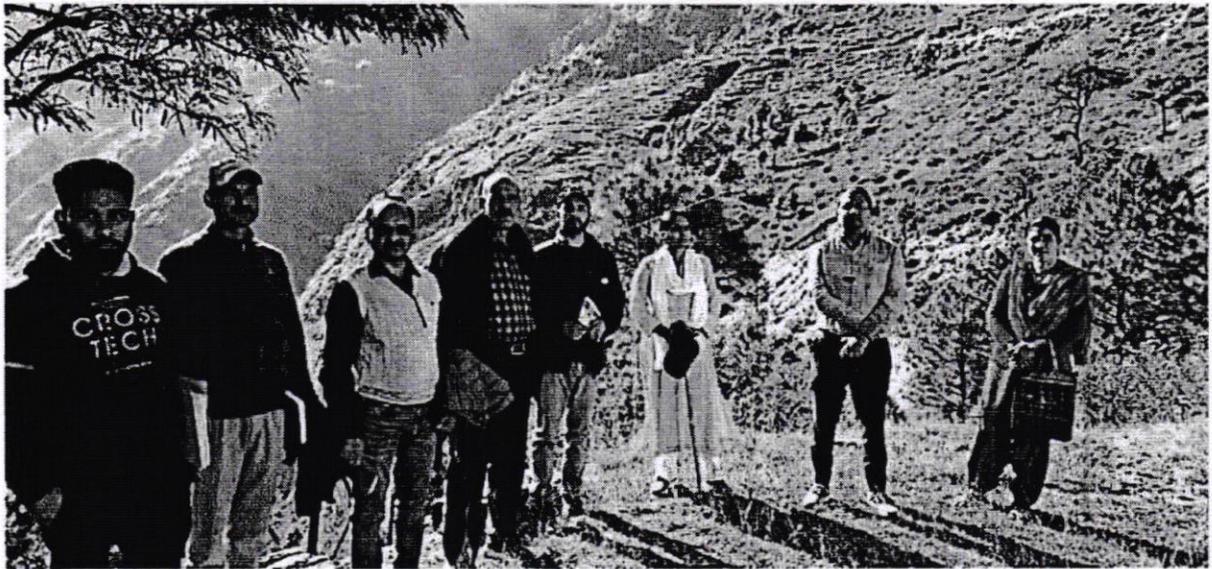
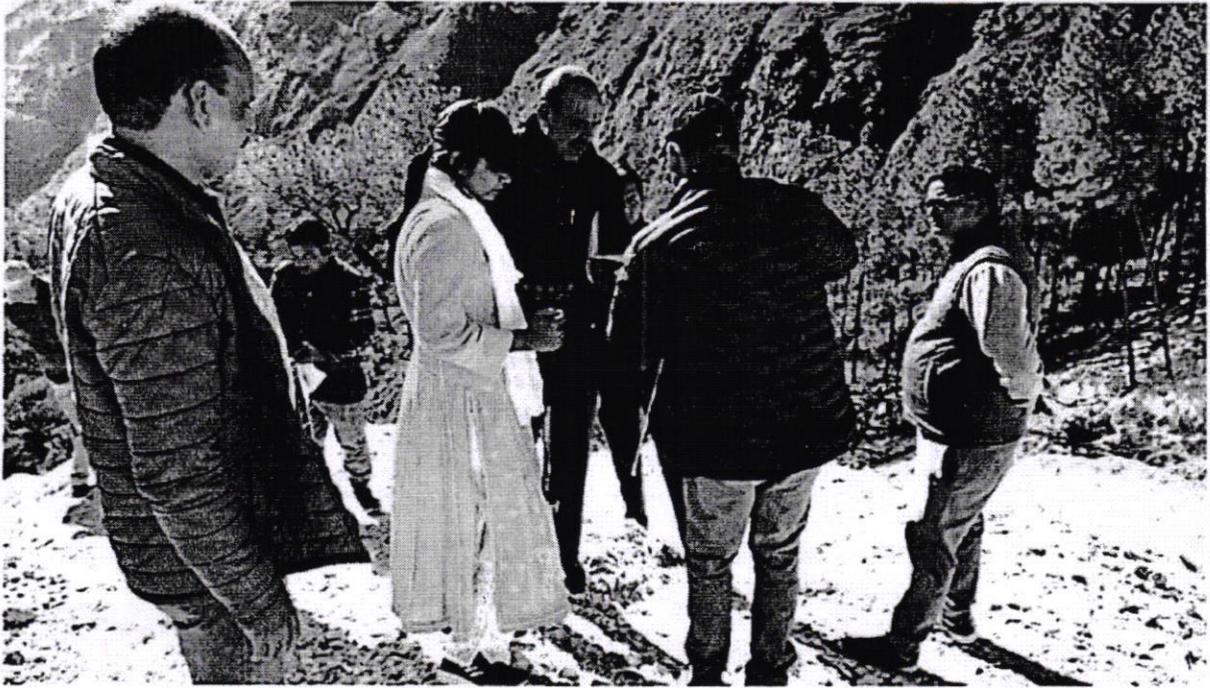
Authorized Signatory

473

उत्खननक-०६



*[Handwritten signature]*



*Free*

"उत्तराखण्ड वन सदैव आपके संग"



## कार्यालय वन क्षेत्राधिकारी वन क्षेत्र मुनस्यारी

Mail Id:- rangeofficemunsyari@gmail.com  
पत्रांक 355/27-1 दिनांक, मुनस्यारी 21 सितम्बर, 2023



सेवा में,

मै0 जे0डी0 मिनरल्स,  
पट्टा धारक,  
राजेन्द्र सिंह दफौटी पुत्र नन्दन सिंह दफौटी,  
B-54 फार्म छोटी मुखानी, हल्द्वानी,  
जिला- नैनीताल।

विषय:- अवैध पातन के सम्बन्ध में।

उपर्युक्त विषयक पत्र के क्रम में सूचित किया जाता है कि आपके द्वारा वन पंचायत बजेता में खड़िया खनन पट्टा क्षेत्र अन्तर्गत वृक्षों का अवैध पातन किया गया था, जिस हेतु आपके विरुद्ध भारतीय वन अधिनियम 1927 की धारा 32, 33 प्रसूचना 04, रेंज केस संख्या 14 दिनांक 15.03.2023 दर्ज किया गया। कुल क्षतिपूर्ति रू0 321778/- मध्ये आपके द्वारा प्रथम किश्त रू0 105000/- दिनांक 18.03.2023 को तथा द्वितीय किश्त रू0 216778/- दिनांक 21.09.2023 को जमा कर ली गयी है। इस कार्यालय की रसीद संख्या 942/094159 दिनांक 18.03.2023 तथा रसीद संख्या 942/094163 दिनांक 21.09.2023 से प्राप्त कर ली गयी है।

अतः आपके द्वारा कुल क्षतिपूर्ति रू0 321778/- पूर्ण धनराशि जमा कर ली गयी है।

संलग्न:- रसीद।

(विजय चन्द्र भट्ट)  
वन क्षेत्राधिकारी  
मुनस्यारी

*[Handwritten Signature]*



कार्यालय वन क्षेत्राधिकारी वन क्षेत्र मुनस्यारी

Mail Id:- rangeoffice@munnsyari@gmail.com

पत्रांक 333/27-1 दिनांक: मुनस्यारी 21 सितम्बर, 2023



सेवा में

श्री० जेठडी० गिनरत्न,  
पट्टा धारक,  
राजेंद्र सिंह दफौली पुत्र गन्धर्ग सिंह दफौली,  
B-54 फार्म छोटी मुखानी, हल्द्वानी,  
जिला- नैनीताल।

विषय:- अवैध पातन के सम्बन्ध में।

उपर्युक्त विषयक पत्र के क्रम में सूचित किया जाता है कि आपके द्वारा वन पंचायत बजेता में खाड़िया खनन पट्टा क्षेत्र अन्तर्गत कृषों का अवैध पातन किया गया था, जिस हेतु आपके विरुद्ध भारतीय वन अधिनियम 1927 की धारा 32, 33 प्रसूचना 04, रेंज केस संख्या 14 दिनांक 15.03.2023 दर्ज किया गया। कुल क्षतिपूर्ति रू० 321778/- मध्ये आपके द्वारा प्रथम किश्त रू० 105000/- दिनांक 18.03.2023 को तथा द्वितीय किश्त रू० 216778/- दिनांक 21.09.2023 को जमा कर ली गयी है। इस कार्यालय की रसीद संख्या 942/094159 दिनांक 18.03.2023 तथा रसीद संख्या 942/094163 दिनांक 21.09.2023 से प्राप्त कर ली गयी है।

अतः आपके द्वारा कुल क्षतिपूर्ति रू० 321778/- पूर्ण धनराशि जमा कर ली गयी है।

संलग्न:- रसीद।

O/C

(विजय चन्द्र भट्ट)  
वन क्षेत्राधिकारी  
मुनस्यारी

4/11/23

फार्म संख्या ई - 3

"उत्तरी कुमाऊँ"

वन विभाग, उत्तरी कुमाऊँ वृत्त, उत्तराखण्ड

पुस्तक संख्या- 942

क्र. संख्या- 63

रैंज मुनस्यारी वन प्रभाग पिथौरागढ़ वर्ष 2023-24

श्री राजेन्द्र सिंह दफोटी पुत्र श्री नन्दन सिंह दफोटी पता B-5 प फार्म

होटी मुखानी हल्द्वानीस रूपया 2167787 (अंकों में) रूपया दो लाख

शेकल्टे हजार सात सौ अठहत्तर (शब्दों में) दिनांक 21-09-23 को ई.प्र.सं-14/

मुनस्यारी/2022-23 के भुगतान का प्राप्त किया।

वन पंचायत क्षेत्र के अवेक वन/पारक

कले 200 डिरीय, प्रो. क्रि. व मूली)

दिनांक

21-09-2023

वे.स.कारि  
वन सहायिका  
पूरामुनासाथि सील

